

**ORISSA HIGH COURT****FILING REPORT AS ON :21/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0010786/2023	P.GNAPATI DORA @ GANU DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /278 /2023 () //
2	BLAPL/0010787/2023	DANISH KHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /130 /2023 () //
3	BLAPL/0010788/2023	BIJAYA KUMAR JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	/ /0 () //
4	BLAPL/0010789/2023	NARENDRA KUMAR @ NARESH VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BISWANATHPUR /49 /2023 () //
5	BLAPL/0010790/2023	K.CHENEYA VS STATE OF ODISHA	DEBASIS SARANGI VS	JARADA /242 /2023 () //
6	BLAPL/0010791/2023	AJU @ AJAY MAHALI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /82 /2022 () //
7	BLAPL/0010792/2023	K.TULASI DASH VS STATE OF ODISHA	DEBASIS SARANGI VS	JARADA /242 /2023 () //
8	BLAPL/0010793/2023	PREM @ PREMANANDA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /425 /2023 () //
9	BLAPL/0010794/2023	BISHNU @ BHISMA KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /72 /2023 () //
10	BLAPL/0010795/2023	BANALATA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /38 /2023 () //
11	BLAPL/0010796/2023	ALOK SETHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	SONEPUR /200 /2023 () //

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12	BLAPL/0010797/2023	SK SAHIL VS STATE OF ODISHA	SYED IQBAL VS	BERHAMPUR TOWN /275 /2023 () //
13	BLAPL/0010798/2023	KAIBALYA PRASAD NAYAK @ PAPUN @ KAIBALYA VS STATE OF ODISHA	SNRYAKANTA DWIBEDI VS	SALIPUR /282 /2021 () //
14	BLAPL/0010799/2023	YASH GAIKWAD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /198 /2023 () //
15	BLAPL/0010800/2023	SANJAY KHUMBAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /103 /2023 () //
16	BLAPL/0010801/2023	P.SHYAMA BABU DORA @ DISCO DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /278 /2023 () //
17	BLAPL/0010802/2023	RANGABATI DASH VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	/ /0 () //
18	BLAPL/0010803/2023	RAJ SINGH @ CHOCOLATE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /380 /2022 () //
19	BLAPL/0010804/2023	SWAGAT BARDHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	R.UDAYAGIRI /56 /2022 () //
20	BLAPL/0010805/2023	SUBASH @ PANDU MUNDA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	AINTHAPALI /702 /2022 () //
21	BLAPL/0010806/2023	YUVRAJ SHAM MANE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /198 /2023 () //
22	BLAPL/0010807/2023	JITU TANDI VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BARGARH /528 /2023 () //
23	BLAPL/0010808/2023	ASHOK KUMAR BEHERA	BIBHU PRASAD MOHANTY	BRAHMAGIRI /110 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010809/2023	SURESH MAHAKUR	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010810/2023	PANCHANAN PATRA	SUSANTA KUMAR SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010811/2023	AKRAM KHAN	SURYAKANTA DWIBEDI	BOUDH /173 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010812/2023	ABHISEK SAHOO	RABINDRA NATH PRUSTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010813/2023	BIJAYA KUMAR PARIDA	PRABHU PRASANNA BEHERA	BHUBANESWAR VIGILANCE /20 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010814/2023	HARICHARAN PODHA	ABHILASH MISHRA	SONEPUR /324 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010815/2023	ARUN KHORA @ KHARA	JIBAN RANJAN DASH	CHANDILI /17 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010816/2023	RANJIA @ RANJAN KUMAR MALLIK	DEEPAK KU SAHOO	MARSHAGHAI /463 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010817/2023	SUSHANTA PATTANAİK @ NANDA	DEVASHIS PANDA	BASELI SAHI PS /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010818/2023	SUMANTA BARALA	RABI NARAYAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010819/2023	BABULI SAHU	BIPLABA P.B. BAHALI	/ /0
		VS	VS	()

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35	BLAPL/0010820/2023	STATE OF ODISHA MOHAN PATRA VS	DEEPAK RANJAN SUNDARAY VS	// BASUDEVPUR /267 /2020 ()
36	BLAPL/0010821/2023	STATE OF ODISHA TRINATH RANA VS	JNYANANANDA PANDA VS	// BELPARA /46 /2023 ()
37	BLAPL/0010822/2023	STATE OF ODISHA SUBHRAM MIRDHA VS	JNYANANANDA PANDA VS	// SAMBALPUR TOWN /256 /2023 ()
38	BLAPL/0010823/2023	STATE OF ODISHA FARDIN BHAI VHORA VS	MAHES DAS VS	// / /0 ()
39	BLAPL/0010824/2023	STATE OF ODISHA SUJATA PATI VS	SHIBASHISH MISRA VS	// SAMBALPUR SADAR /255 /2022 ()
40	BLAPL/0010825/2023	STATE OF ODISHA DEEPAK SA VS	SWARAJ PATEL VS	// LAKHANPUR /195 /2023 ()
41	BLAPL/0010826/2023	STATE OF ODISHA SRIBATSHA SAHOO VS	DEBASISH PATNAIK VS	// DHENKANAL TOWN /441 /2023 ()
42	BLAPL/0010827/2023	STATE OF ODISHA KATA KALIA @ RANJIT KUMAR MALLIK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /453 /2023 ()
43	BLAPL/0010828/2023	STATE OF ODISHA SATISH DILIP VERMA @ SATISH VERMA VS	JUGALA KISHORE PANDA VS	// KALIMELA /198 /2023 ()
44	BLAPL/0010829/2023	STATE OF ODISHA RADHESHYAM SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /144 /2023 ()
45	BLAPL/0010830/2023	STATE OF ODISHA KALIA @ SUNIL KUMAR PATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// NAYAGARH /109 /2023 () //



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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010843/2023	ISWAR SAUNTA	DIPTI RANJAN BHOKTA	DASMANTAPUR /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010844/2023	JITU @ JITENDRA @ SANJIT KUMAR RAY	PRAFULLA KUMAR RATH	RANPUR /33 /2012
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010845/2023	TOPHAN BISOYI @ TOFAN	SUJIT KUMAR PATTNAIK	BADAGADA /267 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010846/2023	KARTIKA BERIHA	JNYANANANDA PANDA	KHURDA SADAR /221 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010847/2023	JANNELA HEMANTA KUMAR @ JAGAN	JNYANANANDA PANDA	BHAWANIPATNA SADAR /210 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010848/2023	MITHUN BISOYI @ SWAIN	GOPAL KRISHNA NAYAK	GANGAPUR (ASKA) /20 /2013
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010849/2023	BHAGABAN KOLLAR	RAJIB LOCHAN PATTNAIK	JHARIGAM /194 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0010850/2023	ABHAYA @ ABHAYA KUMAR SWAIN	RAJIB LOCHAN PATTNAIK	JHARIGAM /194 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0010851/2023	ARUN KUMAR NAYAK	TUKUNA KUMAR MISHRA	MOHANA /165 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0010852/2023	GAMELI CHINNA RAO @ SANTU @ KHILLA @ BANDHUPUR @ KHEJURMOHAN RAO @ PULLEYA MELAKA	PRASANTOSH KUMAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0010853/2023	GOBINDA BEHERA	SANJIB KUMAR BHANJADEO	PHIRINGIA /135 /2023
		VS	VS	()

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69	BLAPL/0010854/2023	STATE OF ODISHA BASUDEV ORAM VS	BIJAYA KUMAR RAGADA VS	// HIRAKUD /158 /2023 ()
70	BLAPL/0010855/2023	STATE OF ODISHA CHAKRU @ CHAKRADHAR SAHU VS	SARATHI JYOTI MOHANTY VS	// AMBABHONA /172 /2023 ()
71	BLAPL/0010856/2023	STATE OF ODISHA KHIROD BAG VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /203 /2023 ()
72	BLAPL/0010857/2023	STATE OF ODISHA PRAKASH ROUTRAY @ PRAKASH CHANDRA ROUTRAY VS	KAMBI RAJ PRADHAN VS	// TOMANDO /207 /2023 ()
73	BLAPL/0010858/2023	STATE OF ODISHA RAJESH BARIK VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
74	BLAPL/0010859/2023	STATE OF ODISHA SUBHANKAR @ SHUBAMKAR ROY VS	SURENDRA KUMAR MISHRA VS	// KALIMELA /197 /2022 ()
75	BLAPL/0010860/2023	STATE OF ODISHA KUSHA DURUKA VS	SARBESWAR SAHOO VS	// ORKEL /29 /2022 ()
76	BLAPL/0010861/2023	STATE OF ODISHA SANAM PANGI VS	AMULYA RATNA PANDA VS	// PADWA /105 /2023 ()
77	BLAPL/0010862/2023	STATE OF ODISHA SK. ASIF @ BAUN VS	SUBASH MANSINGH VS	// KHURDA SADAR /163 /2020 ()
78	BLAPL/0010863/2023	STATE OF ODISHA SOUMYA RANJAN BALIARSINGH @ KALU VS	AMULYA RATNA PANDA VS	// JATNI P.S. /224 /2020 ()
79	CMAPL/0000688/2023	STATE OF ODISHA BINATA JENA VS	ADV. VS	// // ()

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80	CMP/0001118/2023	DILLIP PAL VS RAMESH CHANDRA PAL	PRAFULLA CHANDRA ACHARYA VS	// 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) Fao/0000035/2021
81	CMP/0001119/2023	MOHAN BAG VS MITRABHANU PRADHAN	MOHAN BAG VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000120/2020
82	CMP/0001120/2023	BIBHISANA SETHY VS SANJUKTA SAHU	PRASHANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),BOUDH(Baudh ) CS/0000029/2020
83	CMP/0001121/2023	NAYANA SAHU @ DAS VS RENUBALA SAHU	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),2ND COURT,CUTTACK(Cuttack) CMA/0000042/2011
84	CMP/0001122/2023	K.VIJAYALAKSHMI VS M.TARAKA TIRUMALA RAO	AKASH KUMAR PATTAJOSHI VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Kalahandi) CS/0000057/2022
85	CONTC/0007070/2023	GOLAPA MOHAPATRA VS DR. ARABINDA PADHI, I.A.S	ADV VS	// ()
86	CONTC/0007071/2023	SAROJ KUMAR MISHRA VS ARVIND AGRAWAL, I.A.S	ADV VS	// ()
87	CONTC/0007072/2023	SANJAYA KUMAR KONHOR VS ASWATHY S., I.A.S	ADV VS	// ()
88	CONTC/0007073/2023	GOPAL DIGAL VS ASWATHY S., I.A.S	ADV VS	// ()
89	CONTC/0007074/2023	SHESADEV CHAND VS SATYABRATA SAHU, I.A.S	ADV VS	// ()
90	CONTC/0007075/2023	DHOBAI CHARAN NAIK VS SATYABRATA SAHU, I.A.S	ADV VS	// ()
91	CONTC/0007076/2023	NARAYAN NAG	ADV	//



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		VS	VS	0
92	CONTC/0007077/2023	SATYABRATA SAHU, I.A.S GOURANGA SAMAL	ADV	//
		VS	VS	0
93	CONTC/0007078/2023	SATYABRATA SAHU, I.A.S MITRABHANU SINGHBABOO	ADV	//
		VS	VS	0
94	CONTC/0007079/2023	SATYABRATA SAHU, I.A.S KAMPA MAHARANA	ADV	//
		VS	VS	0
95	CONTC/0007080/2023	SATYABRATA SAHU, I.A.S KHIROD CHANDRA DAS	ADV	//
		VS	VS	0
96	CONTC/0007081/2023	SATYABRATA SAHU, I.A.S RAGHUNATH PRADHAN	ADV	//
		VS	VS	0
97	CONTC/0007082/2023	SATYABRATA SAHU, I.A.S ARJUNA MAHARATHA	ADV	//
		VS	VS	0
98	CONTC/0007083/2023	SATYABRATA SAHU, I.A.S MANASA DAKUA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
99	CONTC/0007084/2023	SATYABRATA SAHU, I.A.S SURENDRANATH CHAND	ADV	//
		VS	VS	0
100	CONTC/0007085/2023	SATYABRATA SAHU, I.A.S CHANDAN PRADHAN	SATYABRATA MOHANTY	//
		VS	VS	0
101	CONTC/0007086/2023	ASWATHY S., IAS LOKANATH SUNA	ADV	//
		VS	VS	0
102	CONTC/0007087/2023	DR. B.K.MOHAPATRA, DIRECTOR HEALTH SERVICES, ODISHA ANANTA CHARAN BEHERA	ADV	//
		VS	VS	0

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		SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION		//
103	CONTC/0007088/2023	RAJENDRA MANNA	ADV	//
		VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, I.A.S.		//
104	CONTC/0007089/2023	AKSHAYA MEHER	ADV.	//
		VS	VS	0
		GUNAMANI SUNANI, TAHASILDAR, BANGOMUNDA		//
105	CONTC/0007090/2023	SUDAM CHARAN NAIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
106	CONTC/0007091/2023	SUNDARMANI ROUT	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
107	CONTC/0007092/2023	GAJENDRA KUMAR ROUT	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
108	CONTC/0007093/2023	JUDHISTHIRA PATRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
109	CONTC/0007094/2023	SADHU CHARAN MAHANTA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
110	CONTC/0007095/2023	KAMALAKANTA MOHANTA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
111	CONTC/0007096/2023	KHIRAPRAVA ACHARYA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
112	CONTC/0007097/2023	JHADESWAR MAHANTA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
113	CONTC/0007098/2023	HARISCHANDRA MOHANTA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//

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114	CONTC/0007099/2023	PRABHAT KUMAR DAS VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0
115	CONTC/0007100/2023	JYOSTNAMAYEE RATH VS ABHA MISHRA, THE STATE HEAD, UNDP	AJAYA KUMAR DASH VS	// 0
116	CONTC/0007101/2023	CHANDRAMANI PADHIHARY VS ANU GARG, I.A.S	ADV VS	// 0
117	CONTC/0007102/2023	PRABASI BEHERA VS PRADIP MOHANTY, SUPERINTENDING ENGR., CHARBATIA R AND B DIVISION	ADV VS	// 0
118	CONTC/0007103/2023	TAPASWINI NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0
119	CONTC/0007104/2023	SOBHANETRI SUNA VS ANU GARG , I.A.S	ADV VS	// 0
120	CONTC/0007105/2023	DURGA PRASAD PATTAJOSHI VS SAMARTH BARMA, COLLECTOR, PURI	ADV VS	// 0
121	CONTC/0007106/2023	BANKIM BIHARI MOHANTY VS ASWATHY S, I.A.S.	ADV VS	// 0
122	CONTC/0007107/2023	SUBASINI@KANAKA MOHARANA VS KASHINATH MAJHI, TREASURY OFFICER, BALASORE	DEBARAJ MOHANTY VS	// 0
123	CONTC/0007108/2023	SAROJ KUMAR DASH VS SASWAT MISHRA, I.A.S.	ADV VS	// 0
124	CONTC/0007109/2023	ARUN KUMAR MOHAPATRA VS DEBIDUTTA BISWAL, I.A.S.	ADV VS	// 0
125	CONTC/0007110/2023	KSHETRA MOHAN PRADHAN	ADV	//

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		VS	VS	0
126	CONTC/0007111/2023	DEBIDUTTA BISWAL, I.A.S. DR. UMA RANI CHOUDHURY	ADV	//
		VS	VS	0
127	CONTC/0007112/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. RITA DEVI	ADV	//
		VS	VS	0
128	CONTC/0007113/2023	ARAVIND AGARWAL, I.A.S. DILLIP KUMAR SAMANTRAY	ADV	//
		VS	VS	0
129	CONTC/0007114/2023	RABINDRA NATH SAHU, I.A.S. SANJUKTA SARDULASINGH	ADV	//
		VS	VS	0
130	CONTC/0007115/2023	JYOTI PRAKASH SETHI, O.A.S. AMARDEEP BOHIDAR	MANORANJAN PADHI	//
		VS	VS	0
131	CONTC/0007116/2023	ER. JAY NARAYAN SEET, ENGR., IN CHIEF, RURAL WATER, SUPPLY AND SANITATION BBSR, KHORDHA ARTABANDHU ROUT	ADV	//
		VS	VS	0
132	CONTC/0007117/2023	ASDWATHY S, I.A.S. SANTOSH KUMAR PANDA	AMIT PRASAD BOSE	//
		VS	VS	0
133	CONTC/0007118/2023	DR. PROF. SUCHITRA DAS, SUPDT., OF M.K.C.G., MEDICAL COLLEGE AND HOSPITAL, BERHAMPUR// M/S PABITRA ELECTRICAL WORKSHOP	AKASH KUMAR PATAJOSHI	//
		VS	VS	0
134	CONTC/0007119/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY, DEPTT. OF PANCHAYATI RAJ AND DRINKING WATER SAROJ KUMAR SAMAL	AMIT PRASAD BOSE	//
		VS	VS	0
135	CONTC/0007120/2023	DR. PROF. SUCHITRA DAS, SUPDT., OF M.K.C.G., MEDICAL COLLEGE AND HOSPITAL, BERHAMPUR// DURGA PRASAD NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
136	CONTC/0007121/2023	DR. PROF. LAL MOHAN NAYAK, SUPDT. OF VIMSAR, BURLA ASHOK KUMAR MOHANTY, DIRECTOR OF FUNDS CONTROL, CONTROLLER OF ACCOUNTS	AMIT PRASAD BOSE	//
		VS	VS	0

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137	CONTC/0007122/2023	ASWATHI S., I.A.S. SHAKUNTLA NUNDRUKA VS	LALIT KUMAR MAHARANA VS	// // ()
138	CONTC/0007123/2023	LALIT KUMAR KANHAR, SUB COLLECTOR, GUNUPUR ARUN KUMAR BARIK VS	ADV VS	// // ()
139	CONTC/0007124/2023	ASWATHY S, I.A.S. DAMODAR DAS VS	ADV VS	// // ()
140	CONTC/0007125/2023	SATYABRATA SAHU, I.A.S. SAMIR KUMAR SAMAL VS	AKSHAYA KUMAR NAYAK VS	// // ()
141	CONTC/0007126/2023	BIRANCHI PRASAD DEHURY, S.P., RAILWAY, CUTTACK TARAMANI NAYAK VS	ADV VS	// // ()
142	CONTC/0007127/2023	ANU GARG, I.A.S. SARAT KUMAR BAHUBALENDRA VS	ADV VS	// // ()
143	CRLA/0001044/2023	SANTOSH KUMAR PANIGRAHI, TAHASILDAR, KANAS, PURI PRABHANJAN TRIPATHY VS	SANTOSH KUMAR MAHANTY VS	// TARASINGI /118 /2018 ()
144	CRLA/0001045/2023	STATE OF ODISHA KUBER PUTEL VS	JNYANANANDA PANDA VS	// NARLA /170 /2023 ()
145	CRLA/0001046/2023	STATE OF ODISHA PRADEEP KUMAR SAHU VS	PARTHA SARATHI NAYAK VS	// VIGILANCE PS (BERHAMPUR) /33 /2014 ()
146	CRLA/0001047/2023	STATE OF ODISHA(VIG.) SACHIKANTA BARIHA @ GEDU VS	PRATYUSHA NAIDU VS	// BOLANGIR SADAR /53 /2017 ()
147	CRLA/0001048/2023	STATE OF ODISHA SIDHESWAR BARIK VS	SAMEER KUMAR DAS VS	// BALASORE VIGILANCE /14 /2013 ()
		STATE OF ODISHA(VIG.)		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0001049/2023	RAMESH PATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	SARANAKUL /83 /2015 () //
149	CRLMA/0000390/2023	TAPAN KUMAR RAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /245 /2022 () //
150	CRLMA/0000391/2023	SAMARENDRA KUMAR DAS @ SOUMENDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /289 /2022 () //
151	CRLMC/0004327/2023	PRASANTA KUMAR DAS VS STATE OF ODISHA	KUMAR KASHYAP VS	/ /0 () //
152	CRLMC/0004328/2023	RAJENDRA SAHU @ RAJU SAHU @ RAJENDRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAKTIDEUL /10 /2016 () //
153	CRLMC/0004329/2023	AVAS RANJAN ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 () //
154	CRLMC/0004330/2023	MALLIK JAFAR VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BAISINGA /300 /2022 () //
155	CRLMC/0004331/2023	KISHOR TANDI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /69 /2011 A.D.J.,TITILAGARH(Balangir) SC/0000048/2012
156	CRLMC/0004332/2023	HRUSHIKESH BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	KHUNTA /18 /2018 () //
157	CRLMC/0004333/2023	RAKESH KUMAR BAL VS STATE OF ODISHA	ADITI HOTA VS	JARAPADA /305 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul ) GR/0001161/2021
158	CRLMC/0004334/2023	GAU GYAN FOUNDATION, BALASORE VS STATE OF ODISHA	NILAMADHABA ROUT VS	KHAIRA /276 /2023 () //
159	CRLMC/0004335/2023	MUNA GONDA	PRASANTA KUMAR SAHOO	B.SINGHPUR /66 /2016

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul ) GR/0001161/2021
160	CRLMC/0004336/2023	MALAYA BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /385 /2023 () //
161	CRLMC/0004337/2023	ABAKASHA BALIARSINGH VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	BAMUNIGAM /54 /2023 () //
162	CRLMC/0004338/2023	PRABHAT DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /76 /2023 () //
163	CRLMC/0004339/2023	PARAMANANDA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	/ /0 () //
164	CRLMC/0004340/2023	ASHOK PATTNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CHANDAPUR /79 /2023 () //
165	CRLMC/0004341/2023	CHANDRASEKHAR NANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CHANDAPUR /79 /2023 () //
166	CRLMC/0004342/2023	GOKULA CHANDRA BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /227 /2016 () //
167	CRLMC/0004343/2023	UDAYA @ RAMA RAO @ SHYAM @ PALARA RAMA RAO VS STATE OF ODISHA	SUSANTA KUMAR JENA VS	PADMAPUR /45 /2008 () //
168	CRLMC/0004344/2023	RANJAN PARIDA VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	CHHENDIPADA /7 /2014 () //
169	CRLMC/0004345/2023	SACHIDANANDA SAHU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	ANGUL TOWN /246 /2022 () //
170	CRLMC/0004346/2023	SAYED IMAM ALI @ BABLU VS	DEEPAK KUMAR SAHOO VS	/ /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004347/2023	STATE OF ODISHA GANGADHAR CHHATRIA VS	YUVRAJ PAREKH VS	// BINIKA /263 /2022 ()
172	CRLMC/0004348/2023	STATE OF ODISHA NIROJ KUMAR BISWAL @ NIROJ BISWAL VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /40 /2023 ()
173	CRLMC/0004349/2023	STATE OF ODISHA PRAMAD DAS VS	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /363 /2023 ()
174	CRLMC/0004350/2023	STATE OF ODISHA MALAYA RANJAN SWAIN VS	MANAS KUMAR CHAND VS	// RENGALI (SAMBALPUR) /12 /2022 ()
175	CRLMC/0004351/2023	STATE OF ODISHA KANTI @ DILLIP GOCHHAYAT VS	MANAS KUMAR CHAND VS	// KENDRAPARA SADAR /230 /2021 ()
176	CRLMC/0004352/2023	STATE OF ODISHA PRATAP KUMAR PADHI @ DHANA VS	DEEPAK GOCHHAYAT VS	// / /0 ()
177	CRLMC/0004353/2023	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	SK. ZAFARULLA VS	// KHURDA P.S. /67 /2017 ()
178	CRLMC/0004354/2023	STATE OF ODISHA UDAYANATH MISHRA VS	LINGARAJ SARANGI VS	// BHUBANESWAR VIGILANCE /3 /2009 ()
179	CRLMC/0004355/2023	STATE OF ODISHA(VIG.) SITA DEI VS	PABITRA KUMAR NAYAK VS	// BISOI /138 /2023 ()
180	CRLMC/0004356/2023	STATE OF ODISHA KIRTI MAHALIK VS	PRAMOD KUMAR JENA VS	// / /0 ()
181	CRLMC/0004357/2023	STATE OF ODISHA ROHAN KUMAR OJHA VS	RAMAKANTA DAS VS	// KHANDAGIRI P.S. /402 /2022 ()
		STATE OF ODISHA		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0004358/2023	BINATA PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	KANDARPUR /38 /2018 () //
183	CRLMP/0001875/2023	RANJITA MALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	//0 () //
184	CRLMP/0001876/2023	PRATAP CHANDRA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
185	CRLMP/0001877/2023	ANAM TELI @ GOUDA VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	LAIMURA /34 /2023 () //
186	CRLREV/0000501/2023	MANGESH BEHERA @ MANGESH KUMAR BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	//0 () //
187	CRLREV/0000502/2023	SUPRITI DALABEHERA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /53 /2012 () //
188	CRLREV/0000503/2023	SABYASACHI MALLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (ASKA) /82 /2023 () //
189	CRLREV/0000504/2023	DILLIP KUMAR DASH VS SHYAM SUNDAR MOHAPATRA	BALAKRUSHNA RAY VS	//0 () //
190	CRLREV/0000505/2023	SANGRAM JENA @ NAYA VS SULOCHANA MALLICK	MANORANJAN KHATUA VS	BARI /112 /2013 () //
191	CRLREV/0000506/2023	KALANDI ROUL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	NAIKANI-DIHI /190 /2021 () //
192	FAO/0000435/2023	LEGAL MANAGER(CLAIMS) M/S. ICICI LAMBARD GENERAL INSURANCE COMPANY LTD. VS BIJAYA KUMAR PABANSINGH	GENERAL INSURANCE COMPANY LTD. VS	// () //
193	FAO/0000436/2023	LEGAL MANAGER (CLAIMS), M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	GENERAL INSURANCE COMPANY LTD.	//

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	FAO/0000437/2023	YUDHISTHIR BEHERA MANAGER LEGAL , M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	G.P. DUTTA	//
		VS	VS	0
195	FAO/0000438/2023	BABULI ROUL MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I. CO. LTD.	G.P. DUTTA	//
		VS	VS	0
196	FAO/0000439/2023	SRIKANTA DAS THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.P. CO. LTD.	G.P. DUTTA	//
		VS	VS	0
197	FAO/0000440/2023	BIKAL CHANDRA SAMAL MAHANADI COALFIELDS LTD., ANGUL	HARIPAD MOHANTY	//
		VS	VS	0
198	MACA/0000888/2023	RAJKISHORE BEHERA MANJULA KUMARI	MRUTYUNJAYA MAHARANA	//
		VS	VS	0
199	MACA/0000889/2023	MAGUPALLI RAMESH KUMAR GUMSALA KRISHNAVENI	MRUTYUNJAYA MAHARANA	//
		VS	VS	0
200	MACA/0000890/2023	MAGUPALLI RAMESH KUMAR D.M., THE NATIONAL INSURANCE COMPANY LTD., CANTONMENT ROAD, CUTTACK	G.P. DUTTA	//
		VS	VS	0
201	MACA/0000891/2023	KANAKALATA SAHOO D.M., NATIONAL INSURANCE CO.LTD.	G.P DUTTA	//
		VS	VS	0
202	MACA/0000892/2023	SUKANTI PANDA M/S ICICI LOMBARD GENERAL INSURANCE CO., LTD.	A.NUPAM DASH	//
		VS	VS	0
203	MACA/0000893/2023	SABITA MAHARANA NEW INDIA ASSURANCE COMPANY LTD.	ADAM ALI KHAN	//
		VS	VS	0
204	MACA/0000894/2023	BELA PAITIALA D.M., ORIENTAL INSURANCE CO. LTD	RIMJHIMBALA PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	MACA/0000895/2023	PRATYUSA RANJAN SAHU NATIONAL INSURANCE CO. L.T.D. VS BIHARI LAL KUANR	SUBRAT SATPATHY VS	// // 0 //
206	MACA/0000896/2023	DILLIP KUMAR SAHU VS SASHI MALIK	DEBASISH PATNAIK VS	// 0 //
207	MATA/0000317/2023	SUMAN RAM VS PRIYABRATA SAHU	B.P.SAMAL VS	// 0 //
208	MATA/0000318/2023	KAMAL KUMAR DASH VS PUSPANJALI NAYAK	HRUDANANDA MOHAPATRA VS	// 0 //
209	RPFAM/0000313/2023	SATYANARAYAN MOHANTY VS ANUPAMA MOHANTY	PRATAP CHANDRA MISHRA VS	// 0 //
210	RPFAM/0000314/2023	D.MAINDRA VS CH.GOUTAMI	BIBHU PRASAD TRIPATHY VS	// 0 //
211	RPFAM/0000315/2023	MANAS RANJAN PUHAN VS ALIVA JYOTI AICH @ PUHAN	SUSANTA KUMAR JETHY VS	// 0 //
212	RSA/0000394/2023	CHHABILATA ROUT VS ABANTI NAYAK	DWARIKA PRASAD MOHANTY VS	// 0 //
213	RSA/0000395/2023	BHARATI BEHURA VS CHANDRABHANU BARAL	MANOJ KUMAR MOHANTY VS	// 0 //
214	RVWPET/0000367/2023	SUCHITRA DAS MOHAPATRA VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
215	RVWPET/0000368/2023	MANORANJAN SAHU VS STATE OF ODISHA	ADV. VS	// 0 //

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	STREV/000020/2023	M/S. AMBICA IRON AND STEEL PVT LTD. VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
217	TRP(C)/0000310/2023	SAROJINI SAHOO @ SWAIN VS JAPAKRUSHNA SAHOO	BIJAYA KUMAR NAYAK (3) VS	// 0 //
218	TRP(C)/0000311/2023	SONALI MANDAL @ HALDAR VS SUBASH KUMAR HALDAR	PRAVASH CH JENA VS	// 0 //
219	TRP(C)/0000312/2023	UMAKANTA DASH VS SWAGATIKA MOHAPATRA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
220	TRP(C)/0000313/2023	MANDAKINI MOHANTA VS SANTOSH @ BIBEKANANDA KUMAR MOHANTA	PABITRA KUMAR NAYAK VS	// 0 //
221	WA/0002398/2023	UTKAL UNIVERSITY, REGISTRAR, VANI VIHAR VS SUDARSHAN BARIK	DAYANANDA MOHAPATRA VS	// 0 //
222	WA/0002399/2023	STATE OF ODISHA VS KHETRAMOHAN PARIJA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
223	WA/0002400/2023	STATE OF ODISHA VS MALAYA RANJAN BEHERA	NIHARKANTA PRAHARAJ, A.G.A. VS	// 0 //
224	WA/0002401/2023	CHANDRASEKHAR NANDA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
225	WA/0002402/2023	STATE OF ODISHA VS KANHU CHARAN PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
226	WA/0002403/2023	UTKAL UNIVERISTY VS JASHODA NAYAK	DAYANANDA MOHAPATRA VS	// 0 //
227	WA/0002404/2023	PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT VS NIHARKANTA PRAHARAJ, A.G.A.	NIHARKANTA PRAHARAJ, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0002405/2023	ARUN KUMAR JENA STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(TRANSPORT)	//
		VS	VS	0
229	WA/0002406/2023	GHUNDU GOPAL PANIGRAHI ZIRWA (ZI RESIDENT WELFARE ASSOCIATION)	SUBIR PALIT, SR. ADV.	//
		VS	VS	0
230	WA/0002407/2023	STATE OF ODISHA SUMITRA HEMBRAM	NIRANJAN SINGH (1)	//
		VS	VS	0
231	WA/0002408/2023	SUKHIMANI SOREN STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(TRANSPORT)	//
		VS	VS	0
232	WP(C)/0030965/2023	DAKTER PRADHAN KRUSHNA CHANDRA MAHALA	M. PRATAP	//
		VS	VS	0
233	WP(C)/0030966/2023	STATE OF ODISHA NARENDRA PALLAR	RAMA CHANDRA RAY	//
		VS	VS	0
234	WP(C)/0030967/2023	STATE OF ODISHA BELMATI KUMBHAR	SARASWATI BEHERA	//
		VS	VS	0
235	WP(C)/0030968/2023	SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, BOLANGIR GOBINDA CHANDRA PANI	RAMA CHANDRA RAY	//
		VS	VS	0
236	WP(C)/0030969/2023	STATE OF ODISHA JAYARAM SAHU	BANSHIDHAR SATAPATHY	//
		VS	VS	0
237	WP(C)/0030970/2023	STATE OF ODISHA BIBHUTI BHUSHAN NATH	AMIT PATNAIK	//
		VS	VS	0
238	WP(C)/0030971/2023	STATE OF ODISHA AKSHAYA KUMAR SETHI @ AKHYA SETHI	SUDEEP KUMAR SARANGI	//
		VS	VS	0

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0030972/2023	MUNICIPAL COMMISSIONER,BHUBANESWAR AMBARISH SHARMA VS STATE OF ODISHA	MANAS PATI VS	// // 0 //
240	WP(C)/0030973/2023	MURARI CHARAN MISHRA VS THE SPECIAL LAND ACQUISITION OFFICER, TALCHER	SARTHAK PRADHAN VS	// 0 //
241	WP(C)/0030974/2023	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
242	WP(C)/0030975/2023	GOPABANDHU NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
243	WP(C)/0030976/2023	MIHIR MISHRA VS THE DIVISIONAL LABOUR COMMNR. CUTTACK	DEEPAK RANJAN SUNDARAY VS	// 0 //
244	WP(C)/0030977/2023	SASHIKANTA JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
245	WP(C)/0030978/2023	ORISSA STATE ROAD TRANSPORT CORPORATION VS STATE OF ODISHA	ORISSA STATE ROAD TRANSPORT CORPORATION EMPLOYEES ASSOCIATION, KHORDHA VS	// 0 //
246	WP(C)/0030979/2023	NRUSINGHA CHARAN NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
247	WP(C)/0030980/2023	RADHASHYAM DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
248	WP(C)/0030981/2023	PRADEEP KUMAR ROURAY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
249	WP(C)/0030982/2023	MANAS RANJAN SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //

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250	WP(C)/0030983/2023	BRUNDABAN BARIK VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
251	WP(C)/0030984/2023	PAWAN KUMAR SONI VS CANARA BANK, BANGALORE	BIBHU PRASAD MOHANTY VS	// 0 //
252	WP(C)/0030985/2023	BABAJI CHARAN MALLICK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
253	WP(C)/0030986/2023	LAXMINARAYAN BHANJA VS STATE OF ORISSA	RAJIV KUMAR MAHANTA VS	// 0 //
254	WP(C)/0030987/2023	NIRANJAN ROUT VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
255	WP(C)/0030988/2023	SURESH KUMAR BEHERA VS AUTHORISED OFFICER, CANARA BANK, SUNDARGARH	AMITAV MOHANTY VS	// 0 //
256	WP(C)/0030989/2023	AKSHYA @ AKHYA KUMAR DAS VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
257	WP(C)/0030990/2023	PREMANIDHI PRADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
258	WP(C)/0030991/2023	DIPTIMAYEE JAGADEB VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
259	WP(C)/0030992/2023	RABI MANI SETHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
260	WP(C)/0030993/2023	DEBAJANI ROURTRAY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
261	WP(C)/0030994/2023	ULLASH BEHERA	SUDARSAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0030995/2023	STATE OF ODISHA BIJAYA KUMAR PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
263	WP(C)/0030996/2023	STATE OF ORISSA BRAJA KISHORE MISHRA	PITAMBAR PANDA	//
		VS	VS	0
264	WP(C)/0030997/2023	STATE OF ODISHA SHISHIRA KUMAR MOHANTY	TUNA SAHU	//
		VS	VS	0
265	WP(C)/0030998/2023	UCO BANK, THAKURPATNA BRANCH, KENDRAPARA DURGA CHARAN PATEL	BHABA RANJAN KAR	//
		VS	VS	0
266	WP(C)/0030999/2023	GOVT. OF ODISHA RUKMANI SUTAR	RAMESH CHANDRA SWAIN	//
		VS	VS	0
267	WP(C)/0031000/2023	SURYAKANTA SUTAR RABINARAYAN DASH	ANIL KUMAR BEHERA	//
		VS	VS	0
268	WP(C)/0031001/2023	STATE OF ODISHA GATIKRUSHNA PANDA	BHARAT CHANDRA PATRA	//
		VS	VS	0
269	WP(C)/0031002/2023	STATE OF ODISHA SRINIBAS PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
270	WP(C)/0031003/2023	STATE OF ODISHA RAJKISHORE MOHARANA	ANIL KUMAR BEHERA	//
		VS	VS	0
271	WP(C)/0031004/2023	STATE OF ODISHA MANOJ KUMAR SADUAL	PRAVASH CHANDRA JENA	//
		VS	VS	0
272	WP(C)/0031005/2023	STATE OF ODISHA JASOMATI BEHERA	ABHILASH MISHRA	//
		VS	VS	0



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273	WP(C)/0031006/2023	STATE OF ODISHA NILAMANI SAHU VS	ANIL KUMAR BEHERA VS	// // 0
274	WP(C)/0031007/2023	STATE OF ODISHA PADMANAVA DHALL VS	DIPTISH PRASAD PATTANAIAK VS	// // 0
275	WP(C)/0031008/2023	STATE OF ODISHA BHUBANESWAR MOHAPATRA VS	DHANESWAR BEHERA VS	// // 0
276	WP(C)/0031009/2023	STATE OF ORISSA GOURI BEHERA VS	ASMIYA RANJAN MAJHI VS	// // 0
277	WP(C)/0031010/2023	THE STATE OF ODISHA AMIT KUMAR NAYAK VS	ABHILASH MISHRA VS	// // 0
278	WP(C)/0031011/2023	STATE OF ODISHA DHANESWAR BARIK VS	AKASH KUMAR PATTAJOSHI VS	// // 0
279	WP(C)/0031012/2023	STATE OF ODISHA SAHADEV MOHANTA VS	DHANESWAR BEHERA VS	// // 0
280	WP(C)/0031013/2023	STATE OF ORISSA GITANJALI SETHI VS	ABHILASH MISHRA VS	// // 0
281	WP(C)/0031014/2023	STATE OF ODISHA SURESH KUMAR DAS VS	DHANESWAR BEHERA VS	// // 0
282	WP(C)/0031015/2023	STATE OF ORISSA DURYODHAN MOHANTY VS	ABHILASH MISHRA VS	// // 0
283	WP(C)/0031016/2023	STATE OF ODISHA M/S. ABDUL ARIF KHAN VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// // 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0031017/2023	ARUNA KUMAR NAYAK VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
285	WP(C)/0031018/2023	M/S. MADHUSUDAN SAHOO VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
286	WP(C)/0031019/2023	BHARAT CHANDRA JENA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
287	WP(C)/0031020/2023	SANJAY KUMAR SAHU VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
288	WP(C)/0031021/2023	PRADIPTA KUMAR GOCHHAYAT VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
289	WP(C)/0031022/2023	KABI CHANDRA SAHU VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
290	WP(C)/0031023/2023	LAXMIDHAR SWAIN VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
291	WP(C)/0031024/2023	AMIR KUMAR PADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
292	WP(C)/0031025/2023	PURNA CHANDRA SAHU VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
293	WP(C)/0031026/2023	AMIR KUMAR PADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
294	WP(C)/0031027/2023	RANGADHAR MAHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
295	WP(C)/0031028/2023	PRASANNA KUMAR SAHOO	DHANESWAR BEHERA	//

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**FILING REPORT AS ON :21/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0031029/2023	AMIR KUMAR PADHAN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0031030/2023	MANOJ KUMAR SADUAL	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0031031/2023	BHAJARAM SAMANTARAY	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0031032/2023	TIKESWAR PRADHAN	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0031033/2023	CHINKI RANI NAIK	ANIMA KUMARI DEI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031034/2023	JASMITA BHARASAGAR	ANIMA KUMARI DEI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0031035/2023	NAGENDRA DEHURY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0031036/2023	PRABIN KUMAR SAHOO	SIDHESWAR MALLIK	//
		VS	VS	0
		NATIONAL THERMAL POWER CORP. LTD., ANGUL		//
304	WP(C)/0031037/2023	SUDHIR KUMAR RANA	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0031038/2023	TANKADHAR SIKHA	AKASH KUMAR PATTAJOSHI	//
		VS	VS	0
		COLLECTOR, KALAHANDI		//
306	WP(C)/0031039/2023	MANOJ KUMAR MANGARAJ	JNYANANANDA PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0031040/2023	THE COLLECTOR, KALAHANDI GHANASHYAM BHOI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// // 0 //
308	WP(C)/0031041/2023	BHARATI KHATAI VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
309	WP(C)/0031042/2023	SADABHUJA BERA VS ARINDAM MANDAL	PRABODHA CHANDRA NAYAK VS	// 0 //
310	WP(C)/0031043/2023	MANORANJAN HOTA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
311	WP(C)/0031044/2023	NIBEDITA PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
312	WP(C)/0031045/2023	GOPAL KRISHNA MANGARAJ VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
313	WP(C)/0031046/2023	HRUDAY RANJAN MOHANTA VS PANKAJINI MOHANTA	ANJAN KUMAR BISWAL VS	// 0 //
314	WP(C)/0031047/2023	M/S. INDIAN OIL CORPORATION LTD. MUMBAI VS GENERAL SECY. INDIAN OIL THIKA SHRAMIKA UNION, BALASORE	SOMANATH MISHRA VS	// 0 //
315	WP(C)/0031048/2023	BIGHNARAJ PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
316	WP(C)/0031049/2023	SANTOSH KUMAR DASH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
317	WP(C)/0031050/2023	DEBIPRASANNA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //

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318	WP(C)/0031051/2023	GIRIDHARI DISHRI VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS ARUN KUMAR SAHU	// 0 //
319	WP(C)/0031052/2023	KRISHNA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	ARUN KUMAR SAHU VS BAIDHAR SAHOO	// 0 //
320	WP(C)/0031053/2023	DINABANDHU BARIK VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS CHITTARANJAN SWAIN	// 0 //
321	WP(C)/0031054/2023	BBN PLASTIC PVT. LTD. CUTTACK VS RELATIONSHIP MANAGER, HDFC BANK, LTD. CUTTACK	CHITTARANJAN SWAIN VS TRILOCHAN NANDA	// 0 //
322	WP(C)/0031055/2023	RAMAKANTA ORAM VS STATE OF ODISHA	TRILOCHAN NANDA VS JAGAJIBAN PRADHAN	// 0 //
323	WP(C)/0031056/2023	BIJAYA KUMAR PANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS DURGESH NARAYAN RATH	// 0 //
324	WP(C)/0031057/2023	LAKHYAPATI PANKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //
325	WP(C)/0031058/2023	JAGATRAM MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS BIDYADHAR PRADHAN	// 0 //
326	WP(C)/0031059/2023	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	BIDYADHAR PRADHAN VS DURGESH NARAYAN RATH	// 0 //
327	WP(C)/0031060/2023	SATYABAN HARPAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS SRINIVAS MOHANTY	// 0 //
328	WP(C)/0031061/2023	KAKULI RANI MAHAKHUD VS STATE OF ODISHA	SRINIVAS MOHANTY VS SANJIB KUMAR BHANJADEO	// 0 //
329	WP(C)/0031062/2023	PHIROJ KHAN @ FIROZ KHAN	SANJIB KUMAR BHANJADEO	//

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		VS	VS	0
330	WP(C)/0031063/2023	THE BRANCH MANAGER HDB, FINANCIAL SERVICES LTD. BBSR SUSANTA KUMAR BEHERA	MANAS KUMAR SWAIN	//
		VS	VS	0
331	WP(C)/0031064/2023	STATE OF ODISHA PUSPALATA PATTANAİK	BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0
332	WP(C)/0031065/2023	STATE OF ODISHA MADHAB GAHIR	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
333	WP(C)/0031066/2023	STATE OF ODISHA KAILASH BAG	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
334	WP(C)/0031067/2023	STATE OF ODISHA SABITA MOHANTA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
335	WP(C)/0031068/2023	GOVT. OF ODISHA PRAMOD KUMAR BEHERA	TAPASWINI SAHU	//
		VS	VS	0
336	WP(C)/0031069/2023	STATE OF ODISHA PRUTHIRAJ SAMANTARAY	BAIDHAR KHATOI	//
		VS	VS	0
337	WP(C)/0031070/2023	STATE OF ODISHA PRADEEP KUMAR MOHANTY	AMBIKA PRASAD RAY	//
		VS	VS	0
338	WP(C)/0031071/2023	MD, ODISHA LIFT IRRIGATION CORP. LTD., BBSR BINAPANI PATTANAYAK	DILLIP KUMAR MOHANTY	//
		VS	VS	0
339	WP(C)/0031072/2023	STATE OF ODISHA SWAPNAMAYEE PAIKARAY	DILLIP KUMAR SAHOO	//
		VS	VS	0
340	WP(C)/0031073/2023	STATE OF ODISHA M/S. S.D.AGENCY, BBSR	ITISHREE TRIPATHY	//
		VS	VS	0

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341	WP(C)/0031074/2023	JOINT COMMNR. OF STAE TAX (APPEAL), CT AND GST, BBSR SALMA HEMBRAM VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// // ()
342	WP(C)/0031075/2023	SAMARENDRA KUMAR PRADHAN VS BHADRAK MUNICIPALITY, BHADRAK	JAGAJIBAN PRADHAN VS	// ()
343	WP(C)/0031076/2023	BIJAYALAXMI BARAL VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// ()
344	WP(C)/0031077/2023	PRAVAKAR PATRA VS STATE OF ODISHA	UMAKANTA MISHRA VS	// ()
345	WP(C)/0031078/2023	BIJAYA KUMAR NATH VS ODISHA STATE CASHEW DEVELOPMENT CORP. LTD., BBSR	SAMBHU CHARAN NATH SHARMA VS	// ()
346	WP(C)/0031079/2023	KASTURI BEHERA VS RINA NAIK	ASHOK KUMAR SWAIN VS M/S.SATYAJIT MOHAPATRA,B.S.DAS PARIDA,M. K. AGARWALLA,K.MOHANTY,S.S.LENKA,A.KPRADHAN,	// ()
347	WP(C)/0031080/2023	KISHOR CHANDRA BHOI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// ()
348	WP(C)/0031081/2023	RAJESH KUMAR NAYAK @ RAJESH NAYAK VS CHIEF MANAGER-CUM-AO, SBI, KENDRAPARA	SUSANTA KUMAR TRIPATHY VS	// ()
349	WP(C)/0031082/2023	DILLIP KUMAR SAHOO VS THE ASSESSING OFFICER-CUM-S.D.O.(COM.), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// ()
350	WP(C)/0031083/2023	BASANTI BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// ()
351	WP(C)/0031084/2023	TOFAN KUMAR SAHOO VS ARCHANA SAHOO	SUBHRANSU THAKUR VS	// ()

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352	WP(C)/0031085/2023	LIPTI RANJAN LENKA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
353	WP(C)/0031086/2023	PRADEEP KUMAR PANDA VS REVENUE DIV. COMMISSIONER, CUTTACK	BADRINARAYAN PANDA VS	// 0 //
354	WP(C)/0031087/2023	LILADITYA DEB VS TARA RANJAN PATNAIK	DURGA CHARAN MOHANTY VS	// 0 //
355	WP(C)/0031088/2023	DEBARCHAN RANA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
356	WP(C)/0031089/2023	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
357	WP(C)/0031090/2023	CHINNI NARESH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
358	WP(C)/0031091/2023	SADHU SAHU VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
359	WP(C)/0031092/2023	NIHAR RANJAN SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
360	WP(C)/0031093/2023	DR. NAMITA SWAIN VS THE COLLECTOR-CUM-DM, DEOGARH	SIDDHARTH PRASAD MISHRA VS	// 0 //
361	WP(C)/0031094/2023	DR. KEDAR DHAL VS THE COLLECTOR-CUM-DM, DEOGARH	SANGRAM KUMAR NAYAK VS	// 0 //
362	WP(C)/0031095/2023	BIJAY KETAN SWAIN VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
363	WP(C)/0031096/2023	SURYA NARAYAN NAYAK	PRATIK DASH	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0031097/2023	SUKANTA BISWAL	ANSHURAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0031098/2023	MOTIN KUMAR PANDA	ANSHURAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0031099/2023	BIBEK NARAYAN MANTRY	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0031100/2023	SREE RAM YOUTH CLUB, BALASORE	DR. SUJATA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0031101/2023	KANAK PRAVA TRIPATHY	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0031102/2023	M/S. SAMUNDU SAUNTA	JIBAN JYOTI PRADHAN	//
		VS	VS	0
		JOINT COMMISSIONER OF GST (APPEAL),BOLANGIR		//
370	WP(C)/0031103/2023	JOGENDRA KALO	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0031104/2023	RAMAKANTA RAUL	ANSHURAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0031105/2023	M/S. RSD ELECTRONICS	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA		//
373	WP(C)/0031106/2023	AJAYA KUMAR SAHOO	ANSHURAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0031107/2023	JOGENDRA KALO	BHOJARAJ SETH	//
		VS	VS	0

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375	WP(C)/0031108/2023	STATE OF ODISHA SURENDRA NATH SWAIN VS	ANSHURAM MISHRA VS	// // ()
376	WP(C)/0031109/2023	STATE OF ODISHA M/S. MANORANJAN RAUTARA VS	KSHIROD KUMAR SAHOO VS	// // ()
377	WP(C)/0031110/2023	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA M/S. AR ENTERPRISES, CUTTACK VS	AMIT PATTNAIK VS	// // ()
378	WP(C)/0031111/2023	CM, AND AO, BANK OF BARODA, BBSR PAWAN BAGARIA VS	KARTIK KURMY VS	// // ()
379	WP(C)/0031112/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR SUSEN KUMAR BERA VS	SADASIVA PATRA VS	// // ()
380	WP(C)/0031113/2023	STATE OF ODISHA ASHALATA SAHOO VS	SADASIVA PATRA VS	// // ()
381	WP(C)/0031114/2023	STATE OF ODISHA BIDYADHAR SINGH VS	SADASIVA PATRA VS	// // ()
382	WP(C)/0031115/2023	STATE OF ODISHA MUKUT GURIA VS	SADASIVA PATRA VS	// // ()
383	WP(C)/0031116/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	SADASIVA PATRA VS	// // ()
384	WP(C)/0031117/2023	STATE OF ODISHA SOMRA SINGH VS	SADASIVA PATRA VS	// // ()
385	WP(C)/0031118/2023	STATE OF ODISHA MICHAEL MINZ VS	SADASIVA PATRA VS	// // ()
		STATE OF ODISHA		//

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386	WP(C)/0031119/2023	MANORANJAN PRADHAN VS THE VICE CHANCELLOR, OUAT, BBSR	ASUTOSH SAHOO VS	// 0 //
387	WP(C)/0031120/2023	MADHUSUDAN PAL VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
388	WP(C)/0031121/2023	SATYABRATA SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
389	WP(C)/0031122/2023	THE EXECUTIVE ENGINEER(ELECTRICAL)-CUM-ASSISTENT CHIEF ENGINEER, JEYPORE VS M/S SIVA SANKAR INDUSTRIES, KORAPUT	SUSSENI CHANDRATOPAL VS	// 0 //
390	WP(C)/0031123/2023	BABULA HANSDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
391	WP(C)/0031124/2023	PAULUS DUNG DUNG VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
392	WP(C)/0031125/2023	AJOY KUMAR LENKA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
393	WP(C)/0031126/2023	JYOTI RANJAN DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
394	WP(C)/0031127/2023	VINOD BHATI VS R.T.O., SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
395	WP(C)/0031128/2023	BHAGABAN JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
396	WP(C)/0031129/2023	LAXMIKANTA DEY VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
397	WP(C)/0031130/2023	ANIL KUMAR SAHU	ASHOK KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0031131/2023	THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK MANJURANI ACHARYA	PITAMBAR PANDA	//
		VS	VS	0
399	WP(C)/0031132/2023	STATE OF ODISHA SYED REZA AHMED	KRISHNA CHANDRA SAHU	//
		VS	VS	0
400	WP(C)/0031133/2023	STATE OF ODISHA KANCHAN SAHU	ASHOK KUMAR ROUT	//
		VS	VS	0
401	WP(C)/0031134/2023	THE TRANSPORT COMMISSIONER-CUM-CHIARMAN, STA, CUTTACK PRASANTA KUMAR PANDA	SURENDRA PRASAD BARIK	//
		VS	VS	0
402	WP(C)/0031135/2023	STATE OF ODISHA MAMATA SARKAR	GOPINATH MISHRA	//
		VS	VS	0
403	WP(C)/0031136/2023	BLOCK EDUCATION OFFICER, KALIMELA, MALKANGIRI GOLEKHA PRADHAN	LAMBODAR PRADHAN	//
		VS	VS	0
404	WP(C)/0031137/2023	THE TAHASILDAR, RAJANAGAR PATITAPABAN SWAIN	LAMBODAR PRADHAN	//
		VS	VS	0
405	WP(C)/0031138/2023	THE TAHASILDAR, MAHAKALAPARA BHUBANESWAR DEHURY	SUNIL KUMAR PANDA	//
		VS	VS	0
406	WP(C)/0031139/2023	STATE OF ODISHA SATYANARAYAN MISHRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
407	WP(C)/0031140/2023	STATE OF ODISHA SUSHIL KUMAR SENAPATI	PRASANTA KUMAR NANDA	//
		VS	VS	0
408	WP(C)/0031141/2023	STATE OF ODISHA SUBHAM KUMAR NAIK	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0

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409	WP(C)/0031142/2023	STATE OF ODISHA TRIVENI DEVI VS	BRAJA MOHAN SARANGI VS	// // ()
410	WP(C)/0031143/2023	COMMN. LR AND SETTLEMENT, CUTTACK SUBHAM KUMAR NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
411	WP(C)/0031144/2023	STATE OF ODISHA NIGAMANANDA PATRA VS	BRAJA MOHAN SARANGI VS	// // ()
412	WP(C)/0031145/2023	COLLECTOR, DHENKANAL SUBHAM KUMAR NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
413	WP(C)/0031146/2023	STATE OF ODISHA SUBHAM KUMAR NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
414	WP(C)/0031147/2023	STATE OF ODISHA ARABINDA RAM VS	BIBEKANANDA BHUYAN VS	// // ()
415	WP(C)/0031148/2023	DALISMITA SAHOO SUBHAM KUMAR NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
416	WP(C)/0031149/2023	STATE OF ODISHA SUBHAM KUMAR NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
417	WP(C)/0031150/2023	STATE OF ODISHA SRINIBAS MISHRA @ SRINIBASH MISHRA VS	SOUMYA RANJAN MOHANTY VS	// // ()
418	WP(C)/0031151/2023	STATE OF ODISHA SUBHAM KUMAR NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
419	WP(C)/0031152/2023	STATE OF ODISHA SUBHAM KUMAR NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// // () //

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420	WP(C)/0031153/2023	NIBEDITA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
421	WP(C)/0031154/2023	SUBHAM KUMAR NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
422	WP(C)/0031155/2023	SOUMYA RANJAN CHOUDHURY VS SAMBALPUR UNIVERSITY	KUNAL KUMAR SWAIN VS	// 0 //
423	WP(C)/0031156/2023	SUBHAM KUMAR NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
424	WP(C)/0031157/2023	SUBHAM KUAR NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
425	WP(C)/0031158/2023	HIMANSU SEKHAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
426	WP(C)/0031159/2023	MAKARDHWAJA SAMRATH VS COLLECTOR AND DM, SUNDARGARH	GYANENDRA CHANDRA SWAIN VS	// 0 //
427	WP(C)/0031160/2023	BISWAJITA MOHAPATRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
428	WP(C)/0031161/2023	SITA SAHU VS STATE MISSION DIRECTOR-CUM-CEO, ODISHA LIVELIHOOD MISSION, PR AND DW DEPT., BBSR	GYANARANJAN SETHI VS	// 0 //
429	WP(C)/0031162/2023	BALARAM JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
430	WP(C)/0031163/2023	RANJAN KUMAR PRADHAN VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	BIDYADHAR PRADHAN VS	// 0 //
431	WP(C)/0031164/2023	BIJAY KUMAR BEHERA	T.K.J.SAMANTA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0031165/2023	THE REGIONAL DIRECTOR, RBI, BBSR SURENDRA KUMAR ROUT	ACARYA RAMANATH	//
		VS	VS	()
433	WP(C)/0031166/2023	REGIONAL PROVIDENT FUND COMMNR. BBSR RAGHUNATH SAHOO	LALIT KUMAR MAHARANA	//
		VS	VS	()
434	WP(C)/0031167/2023	STATE OF ODISHA LALBABU KUMAR	BISWANATH BEHERA	//
		VS	VS	()
435	WP(C)/0031168/2023	STATE OF ODISHA MAHANTA BARIK	BISWANATH BEHERA	//
		VS	VS	()
436	WP(C)/0031169/2023	STATE OF ODISHA NISIKANTA MAHAKUL	BISWANATH BEHERA	//
		VS	VS	()
437	WP(C)/0031170/2023	STATE OF ODISHA PRABODHA KUMAR PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	()
438	WP(C)/0031171/2023	STATE OF ODISHA M/S. SOMRAJ ENGINEERING UDYOG INDIA	SABYASACHI PANDA	//
		VS	VS	()
439	WPCRL/0000133/2023	UNION OF INDIA MINAKETAN SAHOO	J.K.MISHRA	NARASINGHPUR /97 /2023
		VS	VS	()
440	ABLAPL/0010420/2023	STATE OF ODISHA KSHIRASINDHU TANDI @ KHIRASINDHU TANDI	SURYAKANTA DWIBEDI	//
		VS	VS	BELPARA /106 /2023
441	ABLAPL/0010421/2023	STATE OF ODISHA LINGARAJ SAHOO	MANAS KUMAR CHAND	//
		VS	VS	JANKIA P.S. /313 /2023
442	ABLAPL/0010422/2023	STATE OF ODISHA SUBRAT KUMAR NATH @ KALIA	RAJALAXMI BISWAL	//
		VS	VS	TALCHER TOWN /195 /2023
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0010423/2023	STATE OF ODISHA NAGEN BINAYAK VS	RAJALAXMI BISWAL VS	// TALCHER TOWN /269 /2023 ()
444	ABLAPL/0010424/2023	STATE OF ODISHA SRIKANTA SAHOO @ SRIKANTA CHANDRA SAHOO PRADIPTA BEURA VS	VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
445	ABLAPL/0010425/2023	STATE OF ODISHA SRIKANTA KUMAR SAHOO @ SRIKANTA CHANDRA SAHOO PRADIPTA BEURA VS	VS	2(A)CC/0000013/2023 / /0 J.M.F.C.,TIGIRIA(Cuttack)
446	ABLAPL/0010426/2023	STATE OF ODISHA AKASH SAHU VS	BHARAT BHUSAN ROUSTRAT VS	2(A)CC/0000039/2023 SOHELLA /173 /2023 ()
447	ABLAPL/0010427/2023	STATE OF ODISHA KASI SONY VS	SOUMYA RANJAN DAS VS	// BANDOMUNDA /94 /2023 ()
448	ABLAPL/0010428/2023	STATE OF ODISHA SOMANATH BARAD VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /313 /2023 ()
449	ABLAPL/0010429/2023	STATE OF ODISHA LIPU @ DEBENDRA PALEI VS	PRAFULLA KUMAR BISWAL VS	// AUL /156 /2019 ()
450	ABLAPL/0010430/2023	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	SATYA NARAYAN MISHRA(4) VS	// BONTH /145 /2023 ()
451	ABLAPL/0010431/2023	STATE OF ODISHA CHANDAMANI MUDULI VS	SATYA NARAYAN MISHRA(4) VS	// BASUDEVPUR /461 /2023 ()
452	ABLAPL/0010432/2023	STATE OF ODISHA PABITRA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// AIR FIELD P.S. /141 /2022 ()
453	ABLAPL/0010433/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	RAMESH CHANDRA SWAIN VS	// / /0 ()
		STATE OF ODISHA		//



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454	ABLAPL/0010434/2023	K. KRISHNA VS STATE OF ODISHA	DEBASIS SARANGI VS	JARADA /242 /2023 () //
455	ABLAPL/0010435/2023	AMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /316 /2023 () //
456	ABLAPL/0010436/2023	DIPUNA KANDI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /194 /2023 () //
457	ABLAPL/0010437/2023	BHAGIRATH SIKDAR VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /135 /2023 () //
458	ABLAPL/0010438/2023	PUKUNA @ PUKUNU BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /317 /2023 () //
459	ABLAPL/0010439/2023	LILU MOHANTY VS STATE OF ODISHA	SYED IQBAL VS	BADABAZAR /76 /2023 () //
460	ABLAPL/0010440/2023	NAGEN BINAYAK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /458 /2023 () //
461	ABLAPL/0010441/2023	BIPRA CHANDRA BEHURIA @ BIPRA CHARAN BEHURIA VS STATE OF ODISHA	SWNEET MISHRA VS	RAJKANIKA /475 /2023 () //
462	ABLAPL/0010442/2023	HIMANSHU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /171 /2022 () //
463	ABLAPL/0010443/2023	BIKAS SETHI @ BIKASH RANJAN SETHI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /521 /2023 () //
464	ABLAPL/0010444/2023	JUDHISTIRA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /165 /2022 () //
465	ABLAPL/0010445/2023	DANGU DAS	RAMAKRISHNA NAIK	PAHALA /288 /2023

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		VS	VS	()
466	ABLAPL/0010446/2023	STATE OF ODISHA RUBI @ SUBHASINI CHULI	BIBEKANANDA SWAIN	// TIRTOL /383 /2023
		VS	VS	()
467	ABLAPL/0010447/2023	STATE OF ODISHA RANJIT KUMAR BARDHAN	DEBARAJ MOHANTY	// BALASORE TOWN /236 /2023
		VS	VS	()
468	ABLAPL/0010448/2023	STATE OF ODISHA RABINDRA MAHANKUDA @ KALIA	JYOTIRMAYA SAHOO	// MOHANA /90 /2022
		VS	VS	()
469	ABLAPL/0010449/2023	STATE OF ODISHA BISWAMITRA SAHU	SURYAKANTA DWIBEDI	// KANTAMAL /51 /2021
		VS	VS	()
470	ABLAPL/0010450/2023	STATE OF ODISHA MADHUSUDAN MANDAL	SURESH CHANDRA PRADHAN	// MARINE PS AT JAMBO /136 /2023
		VS	VS	()
471	ABLAPL/0010451/2023	STATE OF ODISHA MAYUR CHATURVEDI	ANJAN KUMAR BISWAL	// AIRPORT /270 /2023
		VS	VS	()
472	ABLAPL/0010452/2023	STATE OF ODISHA RAJESH KUMAR GURJAR	SWARAJ PATEL	// BHASMA /185 /2023
		VS	VS	()
473	ABLAPL/0010453/2023	STATE OF ODISHA BIMALA BAG	KRISHNA CHANDRA RANA	// BOLANGIR TOWN /399 /2023
		VS	VS	()
474	ABLAPL/0010454/2023	STATE OF ODISHA SIBARAM PRADHAN	MAHES DAS	// DARINGBADI /77 /2008
		VS	VS	()
475	ABLAPL/0010455/2023	STATE OF ODISHA SASMITA @ SAMITA MISHRA	DEVASHIS PANDA	// HIRAKUD /217 /2023
		VS	VS	()
476	ABLAPL/0010456/2023	STATE OF ODISHA CHANDAA @ RAMAKANTA PARIDA	KRISHNA CHANDRA TRIPATHY	// SATYABADI /268 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010457/2023	STATE OF ODISHA PRIYABRATA DASH VS	NABA KISHORE GURU VS	// NIHALPRASAD /58 /2022 ()
478	ABLAPL/0010458/2023	STATE OF ODISHA LALIT MOHAN MAHAPATRA VS	DEVASHIS PANDA VS	// HIRAKUD /216 /2023 ()
479	ABLAPL/0010459/2023	STATE OF ODISHA SRIHARI DAS VS	PRAMOD KUMAR JENA VS	// TALASARI MARINE /61 /2023 ()
480	ABLAPL/0010460/2023	STATE OF ODISHA SAMSON MALLICK VS	MAHES DAS VS	// / /0 ()
481	ABLAPL/0010461/2023	STATE OF ODISHA JUDHISTHIR NAYAK @ YUDHISTIR NAYAK VS	SATYAJIT MOHAPATRA VS	// AGARAPADA /163 /2023 ()
482	ABLAPL/0010462/2023	STATE OF ODISHA SUBASH PRADHAN VS	PRATIK DASH VS	// KENDRAPARA SADAR /508 /2023 ()
483	ABLAPL/0010463/2023	STATE OF ODISHA BHAGIRATHI JENA VS	BHABANI SANKAR DAS VS	// RAMBHA (KHALLIKOTE) /637 /2023 ()
484	ABLAPL/0010464/2023	STATE OF ODISHA SURENDRA SWAIN @ SURA SWAIN @ SURI SWAIN VS	BIBHUTI RANJAN MOHANTY VS	// SARANAKUL /70 /2014 ()
485	ABLAPL/0010465/2023	STATE OF ODISHA RAJ KUMARI PRADHAN VS	JYOTIRMAYA SAHOO VS	// MAHILA (BERHAMPUR) /91 /2023 ()
486	ABLAPL/0010466/2023	STATE OF ODISHA SUDHIR KISHAN @ SUDHIR KISAN VS	SUMIT SEKHAR PATTNAIK VS	// / /0 ()
487	ABLAPL/0010467/2023	STATE OF ODISHA RAKHIT KUMAR NAIK VS	T.N.MURTY VS	// JEYPORE TOWN /202 /2023 ()
		STATE OF ODISHA		//

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488	ABLAPL/0010468/2023	BIJU @ BIJAYA @ RANJIT PARIDA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK RURAL /488 /2023 () //
489	ABLAPL/0010469/2023	SUMANT BARIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /484 /2023 () //
490	ABLAPL/0010470/2023	GOPABANDHU KUANR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /261 /2023 () //
491	ABLAPL/0010471/2023	SANJU PAIDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KARANJIA /327 /2022 () //
492	ABLAPL/0010472/2023	PRASANTA KUMAR SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /140 /2015 () //
493	ABLAPL/0010473/2023	SANTOSH KUMAR ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
494	ABLAPL/0010474/2023	RASHMITA GIRI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KAMARDA /118 /2023 () //
495	ABLAPL/0010475/2023	BHIMSEN CHHOTARAY VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /243 /2023 () //
496	ABLAPL/0010476/2023	KUNA @ PRABHAT KUMAR PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /140 /2015 () //
497	ABLAPL/0010477/2023	ADAM PRADHAN @ JAYADEV VS STATE OF ODISHA	MANORANJAN ACHARYA VS	FATEGARH /37 /2013 () //
498	ABLAPL/0010478/2023	SUNIL KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /295 /2020 () //
499	ABLAPL/0010479/2023	SANJAYA MALLIK @ KALIA	DEEPAK KU SAHOO	RAJKANIKA /391 /2023

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		VS	VS	()
500	ABLAPL/0010480/2023	STATE OF ODISHA JIKHARIYA MAJHI	ASHOK DAS	// PADMAPUR /51 /2022
		VS	VS	()
501	ABLAPL/0010481/2023	STATE OF ODISHA ANITA MOHAPATRA	PRADIPTA VARMA	// / /0
		VS	VS	()
502	ABLAPL/0010482/2023	STATE OF ODISHA SHUBHAM VIJAY SANDBHOR @ SHUBHAM SANDBHOR	CHITRAY (2)	// BISSAMCUTTACK /16 /2023
		VS	VS	()
503	ABLAPL/0010483/2023	STATE OF ODISHA SANATAN PARIDA	DEEPAK KU SAHOO	// Tantiapal Marine /38 /2022
		VS	VS	()
504	ABLAPL/0010484/2023	STATE OF ODISHA JALADHAR SAMAL	SAROJ KUMAR DASH	// / /0
		VS	VS	()
505	ABLAPL/0010485/2023	STATE OF ODISHA KABULI SWAIN	BIBHU PRASAD CHHUALSINGH	// LAXMISAGAR P.S. /322 /2023
		VS	VS	()
506	ABLAPL/0010486/2023	STATE OF ODISHA KIRTI SWARUP MOHAPATRA	CHITTARANJAN SWAIN	// BADAMBADI /329 /2023
		VS	VS	()
507	ABLAPL/0010487/2023	STATE OF ODISHA NILESWAR SAHU	TAPOBANTA BARIK	// GAISILET /169 /2023
		VS	VS	()
508	ABLAPL/0010488/2023	STATE OF ODISHA NARENDRA KUMAR DAGA	SOUMYA MISHRA	// LAXMISAGAR P.S. /187 /2022
		VS	VS	()
509	ABLAPL/0010489/2023	STATE OF ODISHA ANIRUDHA BEHERA	BIJAYA KUMAR BEHERA (1)	// SINAPALI /208 /2012
		VS	VS	()
510	ABLAPL/0010490/2023	STATE OF ODISHA RAHIMA BEGUM	BADRI NARAYAN MOHAPATRA	// MANGALA BAG /240 /2023
		VS	VS	()

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511	ABLAPL/0010491/2023	STATE OF ODISHA ANIRUDHA BEHERA VS	BIJAYA KUMAR BEHERA (1) VS	// SINAPALI /209 /2012 ()
512	ABLAPL/0010492/2023	STATE OF ODISHA BASANTI LATA RAY @ BASANTI VS	PRADEEPTA KUMAR MOHANTY VS	// DHUSURI /191 /2023 ()
513	ABLAPL/0010493/2023	STATE OF ODISHA ANIRUDHA BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// SINAPALI /210 /2012 ()
514	ABLAPL/0010494/2023	STATE OF ODISHA BHABANI SANKAR KANHAR VS	TIRTH KUMAR SAHU VS	// PHIRINGIA /135 /2023 ()
515	ABLAPL/0010495/2023	STATE OF ODISHA PANKAJ MANDAL VS	ASIT KUMAR JENA VS	// M.V.79 /58 /2022 ()
516	ABLAPL/0010496/2023	STATE OF ODISHA DIBYARANJAN KANHAR VS	TIRTH KUMAR SAHU VS	// PHIRINGIA /135 /2023 ()
517	ABLAPL/0010497/2023	STATE OF ODISHA SANAK MAHALIK VS	SURYA KANTA PRADHAN VS	// BOUDH /309 /2022 ()
518	ABLAPL/0010498/2023	STATE OF ODISHA GOURA NAIK VS	SURYA KANTA PRADHAN VS	// BOUDH /309 /2022 ()
519	ABLAPL/0010499/2023	STATE OF ODISHA BIKASH NAYAK VS	SURYA KANTA PRADHAN VS	// BOUDH /309 /2022 ()
520	ABLAPL/0010500/2023	STATE OF ODISHA RAJESH BISWAL VS	SANJAY KUMAR PRADHAN VS	// KABISURYANAGAR /508 /2022 ()
521	ABLAPL/0010501/2023	STATE OF ODISHA JAYANTI SENAPATI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// NIHALPRASAD /231 /2022 () //

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522	ABLAPL/0010502/2023	TUSHAR ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KUDANAGARI /320 /2023 () //
523	ABLAPL/0010503/2023	SATYAJIT DASH @ OMM DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TIRTOL /403 /2023 () //
524	ABLAPL/0010504/2023	AKHILA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /312 /2023 () //
525	ABLAPL/0010505/2023	PRABHASINI MAHUNTA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	INFOCITY PS /289 /2023 () //
526	ABLAPL/0010506/2023	AMAN @ DHIREN SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SAMBALPUR SADAR /254 /2023 () //
527	ABLAPL/0010507/2023	KAPIL SAHU @ KAPILA SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 () //
528	ABLAPL/0010508/2023	ESETI VENKATA RAO @ BABULA VS STATE OF ODISHA (EOW)	RAJIB LOCHAN PATTNAIK VS	/ /0 () //
529	ABLAPL/0010509/2023	MINATI GHADEI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	OUPADA /60 /2023 () //
530	ABLAPL/0010510/2023	ALOK PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /91 /2023 () //
531	ABLAPL/0010511/2023	PRABHAT DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	MAHILA P.S.(BBSR) /76 /2023 () //
532	ABLAPL/0010512/2023	SANATAN BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /182 /2023 () //
533	ABLAPL/0010513/2023	S.N.MURTY @ S. NARASIMHA MURTY	GOKULANANDA SAHU	RAYAGADA TOWN /260 /2023

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		VS	VS	()
534	ABLAPL/0010514/2023	STATE OF ODISHA HARISH CH. SAGAR	DIPTI RANJAN BHOKTA	// DASMANTAPUR /105 /2023
		VS	VS	()
535	ABLAPL/0010515/2023	STATE OF ODISHA BHIMSEN MOHANTY	SAMBEET PATTANAYAK	// NIMAPADA /222 /2022
		VS	VS	()
536	ABLAPL/0010516/2023	STATE OF ODISHA SITAKANTA MOHAPATRA	SUDEEP KUMAR SARANGI	// CHANDANPUR /209 /2023
		VS	VS	()
537	ABLAPL/0010517/2023	STATE OF ODISHA MITU NANDIBADI	DIPTI RANJAN BHOKTA	// KAKIRIGUMMA /102 /2023
		VS	VS	()
538	ABLAPL/0010518/2023	STATE OF ODISHA KUNU SWAIN @ PADMALAV SWAIN	SURYA NARAYAN MISHRA	// CHANDANPUR /220 /2023
		VS	VS	()
539	ABLAPL/0010519/2023	STATE OF ODISHA HEBAL KHOSLA	DIPTI RANJAN BHOKTA	// KORAPUT SADAR /81 /2023
		VS	VS	()
540	ABLAPL/0010520/2023	STATE OF ODISHA PRAKASH ROUT	SUSANTA KUMAR TRIPATHY	// KUAKHIA /52 /2023
		VS	VS	()
541	ABLAPL/0010521/2023	STATE OF ODISHA MANO GOBINDA NAIK @ EDN	TUKUNA KUMAR MISHRA	// UMERKOTE /315 /2022
		VS	VS	()
542	ABLAPL/0010522/2023	STATE OF ODISHA BIJAYA KUMAR BEHERA	SUJIT KUMAR DAS	// / /0
		VS	VS	()
543	ABLAPL/0010523/2023	STATE OF ODISHA PRABODH KUMAR MOHAPATRA	PRADIPTA VARMA	// / /0
		VS	VS	()
544	ABLAPL/0010524/2023	STATE OF ODISHA SUMIT BRAJO	SALAUDDIN KHAN	// BIKRAMPUR FCI /178 /2023
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0010525/2023	STATE OF ODISHA SIKENDRA NAYAK VS	SURYAKANTA DWIBEDI VS	// BAMUNIGAM /15 /2018 ()
546	ABLAPL/0010526/2023	STATE OF ODISHA BHARATESWARI PATTNAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// KORAPUT VIGILANCE /30 /2014 ()
547	ABLAPL/0010527/2023	STATE OF ODISHA(VIG.) SUDHIR BASTIA VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /31 /2022 ()
548	ABLAPL/0010528/2023	STATE OF ODISHA LITU @ SANGRAM KISHORE DAS VS	SATYANARAYAN MISHRA VS	// BHADRAK TOWN /479 /2023 ()
549	ABLAPL/0010529/2023	STATE OF ODISHA ADIKANDA SWAIN VS	DEBENDRA KUMAR DHAR VS	// PARJANG /389 /2023 ()
550	ABLAPL/0010530/2023	STATE OF ODISHA MITU @ MANARANJAN SABAT VS	KABIRAJ PRADHAN VS	// SECTOR-3 /128 /2014 ()
551	ABLAPL/0010531/2023	STATE OF ODISHA DR. RABI NARAYAN SATAPATHY VS	DEVASHIS PANDA VS	// MAHILA P.S. BUXIBAZAR /104 /2023 ()
552	ABLAPL/0010532/2023	STATE OF ODISHA DHARANI BAG @ DHARANIDHAR VS	SARBESWAR SAHOO VS	// TITILAGARH /24 /2016 ()
553	ABLAPL/0010533/2023	STATE OF ODISHA SUDAM @ PAKUA SETHI VS	RUDRA NARAYAN PARIJA VS	// SABARANG /72 /2023 ()
554	ABLAPL/0010534/2023	STATE OF ODISHA RAKESH SRICHANDAN @ MITU VS	RAMDAS ACHARY VS	// BALIANTA P.S. /464 /2022 ()
555	ABLAPL/0010535/2023	STATE OF ODISHA AJAYA KUMAR PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// NAYAPALLI P.S. /145 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :21/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0010536/2023	MANORANJAN MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /62 /2023 () //
557	ABLAPL/0010537/2023	JOGENDRA BISWAL VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CHANDAKA P.S. /73 /2021 () //
558	ABLAPL/0010538/2023	NAZMUN BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /167 /2023 () //
559	ABLAPL/0010539/2023	RABI KUMAR NANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /252 /2023 () //
560	ABLAPL/0010540/2023	PINKY @ JHARANA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /251 /2023 () //
561	ABLAPL/0010541/2023	RANJIT MANTRY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CHANDAKA P.S. /73 /2021 () //
562	ABLAPL/0010542/2023	BAPUJI @ BAPUJEE NAIK VS STATE OF ODISHA	ASHOK JENA VS	KUNDHEIGOLA /55 /2021 () //
563	ABLAPL/0010543/2023	ARUN KUMAR GHADEI @ ARUN GHADEI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	OUPADA /60 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :21/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	18/2023 ARBP/32/2022	BISWAJAYA DAGARA-MP	M/S.R.P.KAR,A.N.RAY
2	46/2023 CRP/18/2023	PRAMOD KUMAR SINGH-MP	AMIT PRASAD BOSE
3	55/2023 STREV/20/2023	M/S. AMBICA IRON AND STEEL PVT LTD.-MP	KSHIROD KUMAR SAHOO
4	56/2023 STREV/20/2023	M/S. AMBICA IRON AND STEEL PVT LTD.-MP	KSHIROD KUMAR SAHOO
5	312/2023 CMAPL/685/2023	NARENDRA DASH-MP	BAMADEV BARAL
6	327/2023 TRP(C)/310/2023	SAROJINI SAHOO @ SWAIN-MP	BIJAYA KUMAR NAYAK (3)
7	328/2023 TRP(C)/105/2023	DR. MONALI MADHUSMITA-MP	BHABANI PRASAD SAMAL
8	329/2023 TRP(C)/133/2023	DR. MONALI MADHUSMITA-MP	SAILESH DAS
9	330/2023 TRP(C)/311/2023	SONALI MANDAL @ HALDAR-MP	PRAVASH CH JENA
10	331/2023 TRP(C)/313/2023	MANDAKINI MOHANTA-MP	PABITRA KUMAR NAYAK
11	334/2023 MATA/188/2023	SAILA GADANAYAK-MP	
12	381/2023 CONTC/4900/2023	SUREKHA DEVI-MP	MR. SUKANTA KU. MISHRA
13	382/2023 CONTC/7692/2022	AMITA CHOUDHURY-MP	SUBASH CHANDRA ACHARYA
14	383/2023 CONTC/7693/2022	AMITA CHOUDHURY-MP	SUBASH CHANDRA ACHARYA
15	384/2023 CONTC/6555/2023	BHASKAR MISALU-MP	
16	389/2023 RPFAM/313/2023	SATYANARAYAN MOHANTY-MP	PRATAP CHANDRA MISHRA
17	390/2023 RPFAM/313/2023	SATYANARAYAN MOHANTY-MP	PRATAP CHANDRA MISHRA
18	391/2023 RPFAM/269/2022	SATYANANDA SAHOO-MP	ANUPAM DASH
19	392/2023 RPFAM/314/2023	D.MAINDRA-MP	BIBHU PRASAD TRIPATHY
20	393/2023 RPFAM/283/2023	BIJAY NAYAK-MP	SARAT CHANDRA MEKAP
21	693/2023 CRLREV/501/2023	MANGESH BEHERA @ MANGESH KUMAR BEHERA-MP	PRANAB KUMAR SAMANTRAY
22	694/2023 CRLREV/501/2023	MANGESH BEHERA @ MANGESH KUMAR BEHERA-MP	PRANAB KUMAR SAMANTRAY
23	695/2023 CRLREV/502/2023	SUPRITI DALABEHERA-MP	ANJAN KUMAR BISWAL
24	696/2023 CRLREV/503/2023	SABYASACHI MALLA-MP	JUGALA KISHORE PANDA
25	697/2023 CRLREV/500/2023	AKHAYA KUMAR BISWAL-MP	DEEPAK KUMAR PANI
26	698/2023	MADHU@MADHUSMITA SAHU-MP	SARATHI JYOTI MOHANTY

27	CRLREV/419/2023 699/2023	DILLIP KUMAR DASH-MP	BALAKRUSHNA RAY
28	CRLREV/504/2023 700/2023	SANGRAM JENA @ NAYA-MP	MANORANJAN KHATUA
29	CRLREV/505/2023 701/2023	KALANDI ROUL-MP	SATYA NARAYAN MISHRA (4)
30	CRLREV/506/2023 782/2023	LEGAL MANAGER(CLAIMS) M/S. ICICI LAMBARD GENERAL INSURANCE COMPANY LTD.-MP	
31	FAO/435/2023 783/2023	LEGAL MANAGER (CLAIMS), M/S. ICICI LOMBARD G.I. CO. LTD. MP	
32	FAO/436/2023 784/2023	MANAGER LEGAL , M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
33	FAO/437/2023 785/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I. CO. LTD. MP	
34	FAO/438/2023 786/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I. CO. LTD. MP	
35	FAO/439/2023 787/2023	THE DIVL. MANAGER, ICICI LOMBARD G.I.CO. LTD.-MP	G.P DUTTA
36	FAO/204/2023 788/2023	MANAGER,LEGAL .ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	
37	FAO/75/2023 789/2023	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
38	FAO/650/2018 1026/2023	ARASADA RANGA RAO@ARSADA RAO-MP	M/S.A.K.NANDA
39	RSA/132/2018 1027/2023	NARAYAN NATH-MP	DWARIKA PRASAD MOHANTY
40	RSA/3/2023 1028/2023	SANTILATA SAMANTRAY-MP	
41	RSA/544/2004 1029/2023	SANTILATA SAMANTRAY-MP	
42	RSA/544/2004 1030/2023	THE CHIEF EXECUTIVE OFFICER, TPSODL (SOUTHCO.)-MP	ANINDYA KUMAR MISHRA
43	RSA/322/2023 1031/2023	CHIEF EXECUTIVE OFFICER, TPSODL (SOUTHCO.)-MP	ANINDYA KUMAR MISHRA
44	RSA/323/2023 1032/2023	BHARATI BEHURA-MP	MANOJ KUMAR MOHANTY
45	RSA/395/2023 1033/2023	BHARATI BEHURA-MP	MANOJ KUMAR MOHANTY
46	RSA/395/2023 1081/2023	DILLIP PAL-MP	PRAFULLA CHANDRA ACHARYA
47	CMP/1118/2023 1082/2023	HASINA PALEI-MP	PABITRA KUMAR BEHERA
48	CMP/1111/2023 1083/2023	BIBHISANA SETHY-MP	PRASHANTA KUMAR NAYAK
49	CMP/1120/2023 1084/2023	NAYANA SAHU @ DAS-MP	AMIT PRASAD BOSE
50	CMP/1121/2023 1231/2023	RAYA MUNDA-MP	
51	BLAPL/9850/2023 1232/2023	RUSHI BEHERA @ KALIA-MP	S.S.RAY
52	BLAPL/2381/2023 1233/2023	DILU DALEI-MP	BIBEKANANDA MAHAPATRA
53	BLAPL/10446/2023 1234/2023	SIKU @ BIMAL KUMAR MOHAPATRA-MP	KAUSHAL HUSSAIN
54	BLAPL/9902/2023 1235/2023	SAMUDRA BAGH-MP	
55	BLAPL/5866/2023 1236/2023	ANITA MANDAVI @ POJE-MP	
56	BLAPL/7261/2023 1237/2023	PRASANTA KUMAR SENAPATI-MP	
57	BLAPL/5971/2023 1238/2023	VISHAL PRADHAN-MP	
	BLAPL/5512/2023		

58	1239/2023 BLAPL/8303/2023	SHANKAR PRADHAN-MP	
59	1240/2023 BLAPL/4081/2021	SAROJ KUMAR DASH-MP	M/S B.S. DASPARIDA, K. MOHANTY, A. PRADHAN, P.K.
60	1620/2023 MACA/890/2023	D.M., THE NATIONAL INSURANCE COMPANY LTD., CANTONMENT ROAD, CUTTACK-MP	
61	1621/2023 MACA/891/2023	D.M., NATIONAL INSURANCE CO.LTD.-MP	G.P DUTTA
62	1622/2023 MACA/892/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO., LTD.-MP	ANUPAM DASH
63	1623/2023 MACA/819/2023	M/S. ORIENTAL INSURANCE CO.LTD.-MP	NAYAN BEHARI DAS
64	1624/2023 MACA/194/2023	BRANCH MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
65	1625/2023 MACA/893/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
66	1626/2023 MACA/894/2023	D.M., ORIENTAL INSURANCE CO. LTD-MP	RIMJHIMBALA PATI
67	1627/2023 MACA/112/2023	D.M.,UNITED INDIA INSURANCE CO. LTD.,D.O II-MP	
68	1628/2023 MACA/895/2023	NATIONAL INSURANCE CO. L.T.D.-MP	SUBRAT SATPATHY
69	1629/2023 MACA/1236/2017	BAANCH MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.,SUNDARIBAGH-DPTTA	SUNIL KUMAR DUTTA
70	1630/2023 MACA/836/2010	P.PARSEYAA-MP	PRAFULLA KUMAR RATH
71	1631/2023 MACA/759/2023	THE DIVISIONAL MANAGER,CHOLAMANDALAM M.S. G. I.C.O.M.P	ADAM ALI KHAN
72	1730/2023 ABLAPL/8474/2023	KSHETRA MOHAN PUROHIT-MP	
73	1731/2023 ABLAPL/8945/2023	KESABA MUKHI @ ARJUN MUKHI-MP	
74	1732/2023 ABLAPL/6010/2023	SUMATI BANCHHOR-MP	
75	1733/2023 ABLAPL/9021/2023	MAHESWAR SETHO-MP	
76	1734/2023 ABLAPL/8135/2023	AJIT KUMAR MARTHA-MP	
77	1735/2023 ABLAPL/8690/2023	SAROJ BARIK-MP	
78	1736/2023 ABLAPL/8700/2023	SUDHANSU PATRA-MP	
79	1737/2023 ABLAPL/8718/2023	KISHORE CHHANDA-MP	
80	1738/2023 ABLAPL/8755/2023	CHAITANYA DEHURY-MP	
81	1739/2023 ABLAPL/6255/2023	RAMAKANTA BHAL-MP	
82	1740/2023 ABLAPL/6323/2023	PARAMESWAR BAL-MP	
83	1741/2023 ABLAPL/4896/2022	SANTOSH SASMAL-MP	Sujit Kumar Das
84	1742/2023 ABLAPL/4897/2022	SOUMYA RANJAN MOHANTY-MP	Sujit Kumar Das
85	1743/2023 ABLAPL/14929/2019	MAINA SWAIN-MP	
86	1744/2023 ABLAPL/14929/2019	MAINA SWAIN-MP	
87	1745/2023 ABLAPL/1094/2023	SAKIL KHAN-MP	ANJAN PATNAIK
88	1746/2023 ABLAPL/4768/2023	PRAMOD KUMAR MOHANTY @ BABUNI-MP	SUKANTA KUMAR NAYAK
89	1747/2023	ARAKHITA PATRA-MP	

90	ABLAPL/12204/2015 1748/2023	PABITRA KUMAR MOHAPATRA-MP	BISHNU PRASAD PRADHAN
91	ABLAPL/5035/2019 1749/2023	BINOD KUMAR KHILAR-MP	AMITAV TRIPATHY
92	ABLAPL/15514/2019 1750/2023	SANJU DAS @ SANJUKTA DAS-MP	
93	ABLAPL/14688/2021 2270/2023	PRABHANJAN TRIPATHY-MP	SANTOSH KUMAR MAHANTY
94	CRLA/1044/2023 2271/2023	PRABHANJAN TRIPATHY-MP	SANTOSH KUMAR MAHANTY
95	CRLA/1044/2023 2272/2023	BIKU@SUNIL KUMAR PRUSTY@SUNIL PRUSTY-MP	M/S.SOURA CH.MOHAPATRA, MR. RAKESH KUMAR M
96	CRLA/332/2017 2273/2023	RAJKISHORE SWAIN-MP	SMRUTI RANJAN MOHAPATRA
97	CRLA/1039/2022 2274/2023	PRADEEP KUMAR SAHU-MP	PARTHA SARATHI NAYAK
98	CRLA/1046/2023 2275/2023	PRADEEP KUMAR SAHU-MP	PARTHA SARATHI NAYAK
99	CRLA/1046/2023 2276/2023	PRADEEP KUMAR SAHU-MP	PARTHA SARATHI NAYAK
100	CRLA/1046/2023 2277/2023	SACHIKANTA BARIHA @ GEDU-MP	PRATYUSHA NAIDU
101	CRLA/1047/2023 2278/2023	SACHIKANTA BARIHA @ GEDU-MP	PRATYUSHA NAIDU
102	CRLA/1047/2023 2279/2023	SACHIKANTA BARIHA @ GEDU-MP	PRATYUSHA NAIDU
103	CRLA/1047/2023 2280/2023	SIDHESWAR BARIK-MP	SAMEER KUMAR DAS
104	CRLA/1048/2023 2281/2023	SIDHESWAR BARIK-MP	SAMEER KUMAR DAS
105	CRLA/1048/2023 2282/2023	RAMESH PATRA-MP	SRINIVAS MOHANTY
106	CRLA/1049/2023 2283/2023	RAMESH PATRA-MP	SRINIVAS MOHANTY
107	CRLA/1049/2023 2992/2023	PRAMOD KUMAR SAMANTARAY-MP	MANOJ KUMAR MOHANTY
108	CRLMC/3074/2023 2993/2023	AVAS RANJAN ROUT-MP	PRADEEP KUMAR DAS
109	CRLMC/4329/2023 2994/2023	HRUSHIKESH BEHERA-MP	SOUGAT DASH
110	CRLMC/4332/2023 2995/2023	GAU GYAN FOUNDATION, BALASORE-MP	NILAMADHABA ROUT
111	CRLMC/4334/2023 2996/2023	RAMA CHANDRA BARIK-MP	DIBYAJYOTI SAHOO
112	CRLMC/4060/2023 2997/2023	BIKRAM KISHORE BHUYAN-MP	
113	CRLMC/2969/2023 2998/2023	ABAKASHA BALIARSINGH-MP	SUSANTA KUMAR MISHRA
114	CRLMC/4337/2023 2999/2023	PRABHAT DIGAL-MP	SUSANTA KUMAR MISHRA
115	CRLMC/4338/2023 3000/2023	UDAYA @ RAMA RAO @ SHYAM @ PALARA RAMA RAO-MP	SUSANTA KUMAR JENA
116	CRLMC/4343/2023 3001/2023	TANMAYEE PATRA-MP	SAILABALA JENA
117	CRLMC/2226/2023 3002/2023	SAMIR RANJAN DAS@SAMIR DAS-MP	SUBASH CHANDRA ROUSTRAY
118	CRLMC/4036/2023 3003/2023	ASHOK PATTNAIK-MP	SUDEEP KUMAR SARANGI
119	CRLMC/4340/2023 3004/2023	MALAYA RANJAN SWAIN-MP	MANAS KUMAR CHAND
120	CRLMC/4350/2023 3005/2023	CHANDRASEKHAR NANDA-MP	SUDEEP KUMAR SARANGI
	CRLMC/4341/2023		

121	3006/2023 CRLMC/4351/2023	KANTI @ DILLIP GOCHHAYAT-MP	MANAS KUMAR CHAND
122	3007/2023 CRLMC/4353/2023	RAMESH CHANDRA MISHRA-MP	SK. ZAFARULLA
123	3008/2023 CRLMC/4355/2023	SITA DEI-MP	PABITRA KUMAR NAYAK
124	6616/2023 WA/2398/2023	UTKAL UNIVERSITY, REGISTRAR, VANI VIHAR-MP	DAYANANDA MOHAPATRA
125	6617/2023 WA/2398/2023	UTKAL UNIVERSITY, REGISTRAR, VANI VIHAR-MP	DAYANANDA MOHAPATRA
126	6618/2023 WA/2398/2023	UTKAL UNIVERSITY, REGISTRAR, VANI VIHAR-MP	DAYANANDA MOHAPATRA
127	6619/2023 WA/115/2019	UMAKANTA BHOL-MP	
128	6620/2023 WA/2400/2023	STATE OF ODISHA-MP	NIHARKANTA PRAHARAJ, A.G.A.
129	6621/2023 WA/2400/2023	STATE OF ODISHA-MP	NIHARKANTA PRAHARAJ, A.G.A.
130	6622/2023 WA/2400/2023	STATE OF ODISHA-MP	NIHARKANTA PRAHARAJ, A.G.A.
131	6623/2023 WA/2399/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
132	6624/2023 WA/2399/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
133	6625/2023 WA/2399/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
134	6626/2023 WA/2401/2023	CHANDRASEKHAR NANDA-MP	SUDEEP KUMAR SARANGI
135	6627/2023 WA/2401/2023	CHANDRASEKHAR NANDA-MP	SUDEEP KUMAR SARANGI
136	6628/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
137	6629/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	6630/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
139	6631/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
140	6632/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
141	6633/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
142	6634/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
143	6635/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
144	6636/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
145	6637/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
146	6638/2023 WA/1808/2023	RANJITA NAYAK-MP	BIJAYA KUMAR P, M/S.BHABANI SANKAR TRIPATHY
147	6639/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
148	6640/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
149	6641/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
150	6642/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
151	6643/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
152	6644/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

153	WA/1780/2022 6645/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
154	WA/1780/2022 6646/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
155	WA/1780/2022 6647/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
156	WA/1780/2022 6648/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
157	WA/1780/2022 6649/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
158	WA/1780/2022 6650/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
159	WA/1780/2022 6651/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
160	WA/1780/2022 6652/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
161	WA/2403/2023 6653/2023	UTKAL UNIVERISTY-MP	DAYANANDA MOHAPATRA
162	WA/2403/2023 6654/2023	UTKAL UNIVERISTY-MP	DAYANANDA MOHAPATRA
163	WA/2402/2023 6655/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
164	WA/2402/2023 6656/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
165	WA/2273/2023 6657/2023	MINATI PATTAYAT-MP	DILLIP RAY
166	WA/2277/2023 6658/2023	SULOCHANA BEHERA-MP	DILLIP RAY
167	WA/2404/2023 6659/2023	PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT	DEBPRIKANTA PRAHARAJ, A.G.A.
168	WA/2404/2023 6660/2023	PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT	DEBPRIKANTA PRAHARAJ, A.G.A.
169	WA/2404/2023 6661/2023	PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT	DEBPRIKANTA PRAHARAJ, A.G.A.
170	WA/2406/2023 6662/2023	ZIRWA (ZI RESIDENT WELFARE ASSOCIATION)-MP	AMITABH MISHRA
171	WA/2405/2023 6663/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
172	WA/1780/2022 6664/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
173	WA/1780/2022 6665/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
174	WA/1780/2022 6666/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
175	WA/1780/2022 6667/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
176	WA/1780/2022 6668/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
177	WA/1780/2022 6669/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
178	WA/1780/2022 6670/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
179	WA/1780/2022 6671/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
180	WA/1780/2022 6672/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
181	WA/2408/2023 6673/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
182	WA/1780/2022 6674/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
183	WA/1780/2022 6675/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)



184	6676/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
185	6677/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
186	6678/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
187	6679/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
188	6680/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
189	6681/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
190	6682/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
191	6683/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
192	6684/2023 WA/698/2023	STATE OF ODISHA-MP	PRAFULLA KUMAR MOHAPATRA
193	14964/2023 WP(C)/30965/2023	KRUSHNA CHANDRA MAHALA-MP	M. PRATAP
194	14965/2023 WP(C)/30969/2023	JAYARAM SAHU-MP	BANSHIDHAR SATAPATHY
195	14966/2023 WP(C)/30970/2023	BIBHUTI BHUSHAN NATH-MP	AMIT PATTNAIK
196	14967/2023 WP(C)/30973/2023	MURARI CHARAN MISHRA-MP	SARTHAK PRADHAN
197	14968/2023 WP(C)/30974/2023	BHASKAR CHANDRA SAHOO-MP	BANSHIDHAR SATAPATHY
198	14969/2023 WP(C)/30976/2023	MIHIR MISHRA-MP	DEEPAK RANJAN SUNDARAY
199	14970/2023 WP(C)/30977/2023	SASHIKANTA JENA-MP	BANSHIDHAR SATAPATHY
200	14971/2023 WP(C)/17612/2023	M/S JBS CONSTRUCTION, ANGUL-MP	SUKANTA KUMAR DALAI
201	14972/2023 WP(C)/30980/2023	RADHASHYAM DAS-MP	SIDHESWAR MALLIK
202	14973/2023 WP(C)/30981/2023	PRADEEP KUMAR ROUSTRAY-MP	DEEPAK RANJAN SUNDARAY
203	14974/2023 WP(C)/30985/2023	BABAJI CHARAN MALLICK-MP	SATYABRATA SENAPATI
204	14975/2023 WP(C)/30984/2023	PAWAN KUMAR SONI-MP	BIBHU PRASAD MOHANTY
205	14976/2023 WP(C)/30986/2023	LAXMINARAYAN BHANJA-MP	RAJIV KUMAR MAHANTA
206	14977/2023 WP(C)/30987/2023	NIRANJAN ROUT-MP	AMITABH MISHRA
207	14978/2023 WP(C)/30971/2023	AKSHAYA KUMAR SETHI @ AKHYA SETHI-MP	SUDEEP KUMAR SARANGI
208	14979/2023 WP(C)/30997/2023	SHISHIRA KUMAR MOHANTY-MP	TUNA SAHU
209	14980/2023 WP(C)/31002/2023	SRINIBAS PATRA-MP	MANOJ KUMAR MOHANTY
210	14981/2023 WP(C)/31004/2023	MANOJ KUMAR SADUAL-MP	PRAVASH CHANDRA JENA
211	14982/2023 WP(C)/31005/2023	JASOMATI BEHERA-MP	ABHILASH MISHRA
212	14983/2023 WP(C)/31010/2023	AMIT KUMAR NAYAK-MP	ABHILASH MISHRA
213	14984/2023 WP(C)/31013/2023	GITANJALI SETHI-MP	ABHILASH MISHRA
214	14985/2023 WP(C)/31015/2023	DURYODHAN MOHANTY-MP	ABHILASH MISHRA
215	14986/2023	M/S. ABDUL ARIF KHAN-MP	KSHIROD KUMAR SAHOO

216	WP(C)/31016/2023 14987/2023	CHINKI RANI NAIK-MP	ANIMA KUMARI DEI
217	WP(C)/31033/2023 14988/2023	M/S. MADHUSUDAN SAHOO-MP	KSHIROD KUMAR SAHOO
218	WP(C)/31018/2023 14989/2023	JASMITA BHARASAGAR-MP	ANIMA KUMARI DEI
219	WP(C)/31034/2023 14990/2023	MANOJ KUMAR MANGARAJ-MP	JNYANANANDA PANDA
220	WP(C)/31039/2023 14991/2023	GHANASHYAM BHOI-MP	PRABODHA CHANDRA NAYAK
221	WP(C)/31040/2023 14992/2023	PNB METLIFE INDIA INSURANCE COMPANY LTD, BENGALURU	SAMARENDRA KUMAR MOHAPATRA
222	WP(C)/6421/2023 14993/2023	BHARATI KHATAI-MP	PRABODHA CHANDRA NAYAK
223	WP(C)/31041/2023 14994/2023	SADABHUJA BERA-MP	PRABODHA CHANDRA NAYAK
224	WP(C)/31042/2023 14995/2023	MANORANJAN HOTA-MP	DR. JITENDRA KUMAR LENKA
225	WP(C)/31043/2023 14996/2023	GOPAL KRISHNA MANGARAJ-MP	SASWATI MOHAPATRA
226	WP(C)/31045/2023 14997/2023	HRUDAY RANJAN MOHANTA-MP	ANJAN KUMAR BISWAL
227	WP(C)/31046/2023 14998/2023	M/S. INDIAN OIL CORPORATION LTD. MUMBAI-MP	SOMANATH MISHRA
228	WP(C)/31047/2023 14999/2023	GIRIDHARI DISHRI-MP	BAIDHAR SAHOO
229	WP(C)/31051/2023 15000/2023	BBN PLASTIC PVT. LTD. CUTTACK-MP	CHITTARANJAN SWAIN
230	WP(C)/31054/2023 15001/2023	DINABANDHU BARIK-MP	BAIDHAR SAHOO
231	WP(C)/31053/2023 15002/2023	PRIYAMBADA KAR-MP	SRINIVAS MOHANTY
232	WP(C)/16030/2023 15003/2023	RAMAKANTA ORAM-MP	TRILOCHAN NANDA
233	WP(C)/31055/2023 15004/2023	MANAS RANJAN SENAPATI-MP	BUDHADEV ROURAY
234	WP(C)/30307/2023 15005/2023	MADHUSUDAN MOHAPATRA-MP	
235	WP(C)/34114/2022 15006/2023	BISWANATH PANCH-MP	M/S.SOUMYA MISHRA
236	WP(C)/20675/2015 15007/2023	PHIROJ KHAN @ FIROZ KHAN-MP	SANJIB KUMAR BHANJADEO
237	WP(C)/31062/2023 15008/2023	BRAJA GOPAL MISHRA-MP	M/S.NIRANJAN LENKA
238	WP(C)/9210/2015 15009/2023	SABITA MOHANTA-MP	SARATHI JYOTI MOHANTY
239	WP(C)/31067/2023 15010/2023	PRAMOD KUMAR BEHERA-MP	TAPASWINI SAHU
240	WP(C)/31068/2023 15011/2023	BINAPANI PATTANAYAK-MP	DILLIP KUMAR MOHANTY
241	WP(C)/31071/2023 15012/2023	TULASA JENA-MP	AMITABH MISHRA
242	WP(C)/29053/2023 15013/2023	SALMA HEMBRAM-MP	KSHIROD KUMAR ROUT
243	WP(C)/31074/2023 15014/2023	SAMARENDRA KUMAR PRADHAN-MP	JAGAJIBAN PRADHAN
244	WP(C)/31075/2023 15015/2023	BIJAYALAXMI BARAL-MP	KEDAR KUMAR DASH
245	WP(C)/31076/2023 15016/2023	SHOVNA MISHRA-MP	
246	WP(C)/14419/2023 15017/2023	SANDEEP KUMAR ROUT-MP	
	WP(C)/14420/2023		

247	15018/2023 WP(C)/31079/2023	KASTURI BEHERA-MP	ASHOK KUMAR SWAIN
248	15019/2023 WP(C)/31081/2023	RAJESH KUMAR NAYAK @ RAJESH NAYAK-MP	SUSANTA KUMAR TRIPATHY
249	15020/2023 WP(C)/31082/2023	DILLIP KUMAR SAHOO-MP	FALGUNI RAJGURU MOHAPATRA
250	15021/2023 WP(C)/31083/2023	BASANTI BEHERA-MP	ACHYUTANANDA PATTANAIK
251	15022/2023 WP(C)/31084/2023	TOFAN KUMAR SAHOO-MP	SUBHRANSU THAKUR
252	15023/2023 WP(C)/14454/2023	THE MANAGER, LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,BBSR-MP	
253	15024/2023 WP(C)/31087/2023	LILADITYA DEB-MP	S.K.CHAUDHURY
254	15025/2023 WP(C)/31091/2023	SADHU SAHU-MP	PADMANAV CHOUDHURY
255	15026/2023 WP(C)/31093/2023	DR. NAMITA SWAIN-MP	SIDDHARTH PRASAD MISHRA
256	15027/2023 WP(C)/31094/2023	DR. KEDAR DHAL-MP	SANGRAM KUMAR NAYAK
257	15028/2023 WP(C)/31096/2023	SURYA NARAYAN NAYAK-MP	PRATIK DASH
258	15029/2023 WP(C)/15979/2023	PRAMOD KUMAR MOHANTY-MP	
259	15030/2023 WP(C)/31073/2023	M/S. S.D.AGENCY, BBSR-MP	ITISHREE TRIPATHY
260	15031/2023 WP(C)/31099/2023	BIBEK NARAYAN MANTRY-MP	ASHOK KUMAR DAS
261	15032/2023 WP(C)/7916/2018	BALABHADRA BEHERA-MP	M/S.PRAVAKAR BEHERA
262	15033/2023 WP(C)/32430/2022	SURESH CHANDRA MOHANTA-MP	
263	15034/2023 WP(C)/31101/2023	KANAK PRAVA TRIPATHY-MP	ASHOK KUMAR DAS
264	15035/2023 WP(C)/27217/2023	SURYANARAYAN MISHRA-MP	BIDYADHAR MISHRA
265	15036/2023 WP(C)/27217/2023	SURYANARAYAN MISHRA-MP	BIDYADHAR MISHRA
266	15037/2023 WP(C)/4824/2016	SRI SRI SUBARNESWAR MAHADEV BIJE-MP	
267	15038/2023 WP(C)/31110/2023	M/S. AR ENTERPRISES, CUTTACK-MP	AMIT PATTNAIK
268	15039/2023 WP(C)/31102/2023	M/S. SAMUNDU SAUNTA-MP	JIBAN JYOTI PRADHAN
269	15040/2023 WP(C)/31105/2023	M/S. RSD ELECTRONICS-MP	KSHIROD KUMAR SAHOO
270	15041/2023 WP(C)/31109/2023	M/S. MANORANJAN RAUTARA-MP	Kshirod Kumar Sahoo
271	15042/2023 WP(C)/31120/2023	MADHUSUDAN PAL-MP	SRIDHAR RATH
272	15043/2023 WP(C)/31122/2023	THE EXECUTIVE ENGINEER(ELECTRICAL)-CUM-ASSESSOR OFFICER, BROADWAY SINGAPORE-MP	
273	15044/2023 WP(C)/31119/2023	MANORANJAN PRADHAN-MP	ASUTOSH SAHOO
274	15045/2023 WP(C)/389/2023	SADASHIBA MALIK-MP	SAMEER KUMAR DAS
275	15046/2023 WP(C)/31126/2023	JYOTI RANJAN DASH-MP	SAROJ KUMAR DASH
276	15047/2023 WP(C)/31140/2023	SUSHIL KUMAR SENAPATI-MP	PRASANTA KUMAR NANDA
277	15048/2023 WP(C)/14470/2023	BISWANATH MAJHI-MP	
278	15049/2023	SARAT KUMAR PARIDA-MP	LAXMIKANTA MOHANTY

279	WP(C)/5650/2023 15050/2023	TRIVENI DEVI-MP	BRAJA MOHAN SARANGI
280	WP(C)/31142/2023 15051/2023	ARABINDA RAM-MP	BIBEKANANDA BHUYAN
281	WP(C)/31147/2023 15052/2023	M/S. ALPL AND ICSPL JOINT VENTURE, JHARSUGUDA-MP	BASWAT KUMAR ACHARYA
282	WP(C)/25266/2023 15053/2023	DHIRENDRA KUMAR SAMAL-MP	S.K.OJHA
283	WP(C)/33162/2020 15054/2023	SRINIBAS MISHRA @ SRINIBASH MISHRA-MP	SOUMYA RANJAN MOHANTY
284	WP(C)/31150/2023 15055/2023	HIMANSU SEKHAR PARIDA-MP	KUNAL KUMAR SWAIN
285	WP(C)/31158/2023 15056/2023	SITA SAHU-MP	GYANARANJAN SETHI
286	WP(C)/31161/2023 15057/2023	BIJAY KUMAR BEHERA-MP	T.K.J.SAMANTA
287	WP(C)/31164/2023 15058/2023	DR. MINA KUMARI DWARI-MP	
288	WP(C)/27266/2023 15059/2023	JAYAKRUSHNA MANGARAJ-MP	JAJATI KESHARI KHUNTIA
289	WP(C)/35917/2022 15060/2023	SATYABAN BISWAL-MP	JAJATI KESHARI KHUNTIA
290	WP(C)/35918/2022 15061/2023	AKSHAYA KUMAR DAS-MP	JAJATI KESHARI KHUNTIA
291	WP(C)/35919/2022 15062/2023	PRABODHA KUMAR PANDA-MP	KUNAL KUMAR SWAIN
292	WP(C)/31170/2023 15063/2023	DASHRATHI PATTANAIK-MP	M/S.PRASANNA KUMAR PATTANAYAK
	WP(C)/4831/2018		